

ORISSA HIGH COURT**FILING REPORT AS ON :19/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0009120/2022	TIKAN SAMAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /80 /2022 () //
2	BLAPL/0009121/2022	CHANDRAKANTA KHANDAI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PANIKOILI /200 /2022 () //
3	BLAPL/0009122/2022	JASWANT SINGH @ JASWAN VS STATE OF ODISHA	DURGA PRASAD DHAL VS	MACHHKUND /61 /2021 () //
4	BLAPL/0009123/2022	DEEPAK GOUDA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SHERAGADA /265 /2022 () //
5	BLAPL/0009124/2022	RABINDRA @ RABI SINGH VS STATE OF ODISHA	SUSAMPAD HOTA VS	BARIPADA TOWN /965 /2021 () //
6	BLAPL/0009125/2022	GOUTAM KUMAR VS STATE OF ODISHA	SOMANATH MITRA VS	G.R.P.S. /72 /2022 () //
7	BLAPL/0009126/2022	IMRAN KHAN VS STATE OF ODISHA	MILAN KANUNGO VS	GOLANTHARA (BERHAMPUR) /108 /2022 () //
8	BLAPL/0009127/2022	SUKRU BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DEOGARH /87 /2022 () //
9	BLAPL/0009128/2022	ARUNAJEET NAIK VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	SAHID NAGAR P.S. /409 /2022 () //
10	BLAPL/0009129/2022	LAMBU @ LAMBODAR MAJHI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TIKIRI /109 /2022 () //
11	BLAPL/0009130/2022	KESHABA BADATYA VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	PURUSHOTTAMPUR /346 /2022 () //

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12	BLAPL/0009131/2022	TUNA ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //
13	BLAPL/0009132/2022	NANDA @ BIMAL RANJAN SWAIN VS STATE OF ODISHA	LAMBODAR ACHARI VS	//0 () //
14	BLAPL/0009133/2022	SUNIT SINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	GOCHHAPADA /97 /2022 () //
15	BLAPL/0009134/2022	ANIL SAW VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHAMAR /15 /2022 () //
16	BLAPL/0009135/2022	SARBANA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /151 /2020 () //
17	BLAPL/0009136/2022	MANOJ @ MANOJ KUMAR PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BADABAZAR /55 /2022 () //
18	BLAPL/0009137/2022	SAMANA PUSIKA VS STATE OF ODISHA	MANORANJAN PADHY VS	BANDHUGOAN /12 /2020 () //
19	BLAPL/0009138/2022	HEMANTA KUMAR PRADHAN VS STATE OF ODISHA	B.N.MAHAPATRA VS	PANIKOILI /200 /2022 () //
20	BLAPL/0009139/2022	MANAS MISHRA VS STATE OF ODISHA	B.N.MAHAPATRA VS	PANIKOILI /200 /2022 () //
21	BLAPL/0009140/2022	MD. NURUL VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	CYBER CRIME AND ECONOMIC OFFENCES /6 /2022 () //
22	BLAPL/0009141/2022	ABDUL KAIM @ KAIUM VS STATE OF ODISHA	ARIJEET MISHRA VS	RARUAN /97 /2021 () //
23	BLAPL/0009142/2022	MILIKSHYA TANDI	MANAS KUMAR CHAND	KESINGA /257 /2019

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		VS	VS	()
24	BLAPL/0009143/2022	STATE OF ODISHA KAIBALYA NAG @ RIKU	SARATHI JYOTI MOHANTY	// MELCHHAMUNDA /15 /2019
		VS	VS	()
25	BLAPL/0009144/2022	STATE OF ODISHA PARAMA RAO @ P.PARAMA RAO	SARATHI JYOTI MOHANTY	// MAHILA P.S.(BBSR) /63 /2013
		VS	VS	()
26	BLAPL/0009145/2022	STATE OF ODISHA SUNARAM @ DARASINGH SIRKA	UMAKANTA BARIK	// JODA /108 /2022
		VS	VS	()
27	BLAPL/0009146/2022	STATE OF ODISHA MUKESH PUTEL	AMULYA RATNA PANDA	// KHAPRAKHOL /114 /2022
		VS	VS	()
28	BLAPL/0009147/2022	STATE OF ODISHA RABINDRA KHILLA	AMULYA RATNA PANDA	// BOIPARIGUDA /70 /2020
		VS	VS	()
29	BLAPL/0009148/2022	STATE OF ODISHA PARIMAL DAS	ASIT KUMAR JENA	// KALIMELA /7 /2021
		VS	VS	()
30	BLAPL/0009149/2022	STATE OF ODISHA ADMA KARTAMI	BABITA SAHU	// MATHILI /202 /2020
		VS	VS	()
31	BLAPL/0009150/2022	STATE OF ODISHA NIRANJAN MALLIK @ BANKU	PARTHA SARATHI NAYAK	// SORO /66 /2022
		VS	VS	()
32	BLAPL/0009151/2022	STATE OF ODISHA RAJU SINGH	PARTHA SARATHI NAYAK	// / /0
		VS	VS	()
33	BLAPL/0009152/2022	STATE OF ODISHA BUDHIA DIGAL	MAHES DAS	// BAMUNIGAM /59 /2022
		VS	VS	()
34	BLAPL/0009153/2022	STATE OF ODISHA RAJESH PANIGRAHI @ RANI PANDA	M.M.SWAIN	// BADABAZAR /4 /2022
		VS	VS	()

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35	BLAPL/0009154/2022	STATE OF ODISHA CHANDRAKANTA SADANGI VS	GOPAL KRISHNA NAYAK VS	// JAGANNATHA PRASAD /101 /2013 ()
36	BLAPL/0009155/2022	STATE OF ODISHA GOPAL SUNASIA @ SUANSIA VS	S.S.RAY (2) VS	// PURUSHOTTAMPUR /240 /2021 ()
37	BLAPL/0009156/2022	STATE OF ODISHA SANTOSH KUMAR MAHAPATRA VS	S.S.RAY (2) VS	// GUNUPUR /159 /2022 ()
38	BLAPL/0009157/2022	STATE OF ODISHA MITRABHANUY SABAR VS	BHABANI SHANKAR DASPARIDA VS	// LAKHANA /22 /2022 ()
39	BLAPL/0009158/2022	STATE OF ODISHA DASARATHI PARAJA VS	BIJAYA KUMAR RAGADA VS	// KORAPUT TOWN /198 /2022 ()
40	BLAPL/0009159/2022	STATE OF ODISHA RAJESH SABAR VS	SACHIN KUMAR PARIDA VS	// KODALA /471 /2022 ()
41	BLAPL/0009160/2022	STATE OF ODISHA GOBARDHAN DALEI VS	AMULYA RATNA PANDA VS	// MUDULIPODA /65 /2021 ()
42	BLAPL/0009161/2022	STATE OF ODISHA MAHADEBA DALEI VS	AMULYA RATNA PANDA VS	// MUDULIPODA /65 /2021 ()
43	BLAPL/0009162/2022	STATE OF ODISHA HARI SANKAR DAS VS	AMULYA RATNA PANDA VS	// BASTA /290 /2021 ()
44	BLAPL/0009163/2022	STATE OF ODISHA BIBHUTI DAS VS	AMULYA RATNA PANDA VS	// BALICHANDRAPUR /254 /2019 ()
45	BLAPL/0009164/2022	STATE OF ODISHA BIBHUTI DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALICHANDRAPUR /244 /2021 () //

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46	BLAPL/0009165/2022	MD. IRFAN @ MD. IRFAN ALAM @ SUNNY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /78 /2022 () //
47	BLAPL/0009166/2022	BASANTA BARIK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	NAYAPALLI P.S. /31 /2020 () //
48	BLAPL/0009167/2022	VIBEK JHA VS STATE OF ODISHA	RAMDAS ACHARY VS	BELPAHAR /194 /2022 () //
49	BLAPL/0009168/2022	BHUBANANANDA SAHOO VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BADACHANA /152 /2022 () //
50	BLAPL/0009169/2022	PINTU @ TOFAN @ DASARATHI SETHI VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	SINGLA /8 /2015 () //
51	BLAPL/0009170/2022	BALESWAR SUKRI @ BALESHWAR SUKRI @ TULU BANSANTA NARAYAN PATTANAYAK VS STATE OF ODISHA	BANSANTA NARAYAN PATTANAYAK VS	KUNDRA /53 /2020 () //
52	BLAPL/0009171/2022	BIKRAM SINGH VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	GONDIA /8 /2022 () //
53	BLAPL/0009172/2022	MANOJ KULDEEP VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE TOWN /201 /2022 () //
54	BLAPL/0009173/2022	ROSHAN MEHER VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /110 /2022 () //
55	BLAPL/0009174/2022	ISWAR MALLICK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	NIALI /175 /2014 () //
56	BLAPL/0009175/2022	ASHOK MADHI @ MADI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /212 /2022 () //
57	BLAPL/0009176/2022	BIREN DAS	SMRUTI RANJAN MOHAPATRA	MAHANGA /64 /2022

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		VS	VS	()
58	BLAPL/0009177/2022	STATE OF ODISHA MANOJ BISWAS	SATYABRATA PANDA	// MANAMUNDA /169 /2022
		VS	VS	()
59	BLAPL/0009178/2022	STATE OF ODISHA ANIL HARPAL	SATYA NARAYAN MISHRA 4	// JUNAGARH /191 /2022
		VS	VS	()
60	BLAPL/0009179/2022	STATE OF ODISHA KUNDAN PASWAN @ PASSMAN	CHANDAN SAMANTARAY	// / /0
		VS	VS	()
61	BLAPL/0009180/2022	STATE OF ODISHA BIJAY @ BIJU PATRA @ BIJAY PATRA	SMRUTI RANJAN MOHAPATRA	// JODA /178 /2022
		VS	VS	()
62	BLAPL/0009181/2022	STATE OF ODISHA BASANTA BEHERA @ KAMALA	ANJAN KUMAR BISWAL	// BERHAMPUR /74 /2022
		VS	VS	()
63	BLAPL/0009182/2022	STATE OF ODISHA PINTU SAHU	SATYABRATA PANDA	// ULLUNDA /27 /2022
		VS	VS	()
64	BLAPL/0009183/2022	STATE OF ODISHA KODANDADHAR BAL	RAMESH CHANDRA SWAIN	// TOMKA /33 /2022
		VS	VS	()
65	BLAPL/0009184/2022	STATE OF ODISHA DILLIP KUMAR NAYAK	AMULYA PRASAD NAYAK	// NAYAGARH /56 /2022
		VS	VS	()
66	BLAPL/0009185/2022	STATE OF ODISHA JUSEPH RAITA	SUCHIT KUMAR NAYAK	// R.UDAYAGIRI /140 /2021
		VS	VS	()
67	BLAPL/0009186/2022	STATE OF ODISHA SITARAM BAG	SURYAKANTA DWIBEDI	// BHAWANIPATNA SADAR /263 /2022
		VS	VS	()
68	BLAPL/0009187/2022	STATE OF ODISHA PRAMOD NAYAK	SANTOSH KUMAR MAHANTY	// DHARAKOT PS /210 /2022
		VS	VS	()

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69	BLAPL/0009188/2022	STATE OF ODISHA SIBA @ SIBA NARAYAN PRADHAN VS	ANANTA NARAYAN PATTANAYAK VS	// JAGATPUR /358 /2022 ()
70	BLAPL/0009189/2022	STATE OF ODISHA DEEPAK KUMAR NAYAK VS	MONIKA SAMAL VS	// S.P.(CID-CRL),CUTTACK /6 /2022 ()
71	BLAPL/0009190/2022	STATE OF ODISHA PRATAP KUMAR SAHOO VS	SOURA CHANDRA MOHAPATRA VS	// TUMUSINGA /194 /2022 ()
72	BLAPL/0009191/2022	STATE OF ODISHA MITU DALAI @ PRADHAN VS	BYOMOKESH SAAHOO VS	// DHARAKOT PS /169 /2022 ()
73	BLAPL/0009192/2022	STATE OF ODISHA PINTU @ SOURAV SWAIN VS	DEBASHIS MITRA VS	// MANGALA BAG /170 /2022 ()
74	BLAPL/0009193/2022	STATE OF ODISHA PINTU @ SOURAV SWAIN VS	DEBASHIS MITRA VS	// MADHUPATNA /212 /2022 ()
75	BLAPL/0009194/2022	STATE OF ODISHA NABAGHANA PANDA VS	SURYAKANTA DWIBEDI VS	// FATEGARH /122 /2022 ()
76	BLAPL/0009195/2022	STATE OF ODISHA PURUSOTTAM SAHU VS	SANTOSH KUMAR MAHANTY VS	// PATTAPUR (DIGAPAHANDI) /133 /2022 ()
77	BLAPL/0009196/2022	STATE OF ODISHA KARTIK CHANDRA ROUT VS	SMRUTI RANJAN ROUT VS	// BADAMBADI /266 /2022 ()
78	BLAPL/0009197/2022	STATE OF ODISHA N.LINGRAJ DORA VS	ANUP UDAYA SENAPATI VS	// LINGARAJ P.S. /206 /2022 ()
79	BLAPL/0009198/2022	STATE OF ODISHA JANAKI BALLABHA BHARIMALLA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// LAXMISAGAR P.S. /295 /2022 () //

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80	CMAPL/0000443/2022	KAILASH CHANDRA PANDA VS THE UNION OF INDIA	ADV. VS	// 0 //
81	CMAPL/0000444/2022	KAILASH CHANDRA PANDA VS UNION OF INDIA	ADV. VS	// 0 //
82	CMAPL/0000445/2022	KAILASH CHANDRA PANDA VS THE UNION OF INDIA	ADV. VS	// 0 //
83	CMAPL/0000446/2022	KAILASH CHANDRA PANDA VS THE UNION OF INDIA	ADV. VS	// 0 //
84	CMAPL/0000447/2022	KAILASH CHANDRA PANDA VS THE UNION OF INDIA	ADV. VS	// 0 //
85	CMAPL/0000448/2022	KAILASH CHANDRA PANDA VS THE UNION OF INDIA	ADV. VS	// 0 //
86	CMAPL/0000449/2022	SIMANCHAL NAYAK VS I.G.OF POLICE,CRPF,KHORDHA	ADV. VS	// 0 //
87	CMAPL/0000450/2022	ABHAY KU.NAYAK VS I.G. OFPOLICE, CRPF, BBSR.	adv. VS	// 0 //
88	CMAPL/0000451/2022	DHARANI DHAR SAHOO VS I.G.OF POLICE,CRPF,WEST BENGAL	ADV. VS	// 0 //
89	CMAPL/0000452/2022	PRAHALAD BARIK@NARADA BARIK VS ANNAPURNA BARIK@REENA	MITHUN DAS VS	// 0 //
90	CMAPL/0000453/2022	M/S. GANNON DUNKERLEY AND CO. LTD. VS STATE OF ORISSA	SHANTI PRAKASH MOHANTY VS	// 0 //
91	CMAPL/0000454/2022	MANAS RANJAN BARIK	ADV	//

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		VS	VS	()
92	CMAPL/0000455/2022	STATE OF ODISHA PRAFULLA KUMAR MALIK	ADV.	//
		VS	VS	()
93	CMAPL/0000456/2022	STATE OF ODISHA DEBANANDA DAS	ADV.	//
		VS	VS	()
94	CMAPL/0000457/2022	STATE OF ODISHA DIBAKAR DALAI	ANIL DEO	//
		VS	VS	()
95	CMAPL/0000458/2022	STATE OF ODISHA DIBAKAR DALAI	ANIL DEO	//
		VS	VS	()
96	CMAPL/0000459/2022	STATE OF ODISHA DIBAKAR DALAI	ANIL DEO	//
		VS	VS	()
97	CMAPL/0000460/2022	STATE OF ODISHA DIBAKAR DALAI	ANIL DEO	//
		VS	VS	()
98	CMP/0000915/2022	STATE OF ODISHA PREM KUMAR	LALIT KUMAR MAHARANA	//
		VS	VS	()
99	CMP/0000916/2022	BHAGBAN RAM ANAND KUMAR AGARWAL	KALINGA KESHARI MOHAPATRA	1ST. A.D.J.,ROURKELA(Sundargarh) Fao/0000022/2022
		VS	VS	//
100	CMP/0000917/2022	RAJABALA AGARWAL M/S.RDA SOLUTION PVT.LTD	J.M PATTANAIAK	//
		VS	VS	()
101	CMP/0000918/2022	PRASANNA KUMAR MANGARAJ DEBAJANI NAYAK	BISWA PRAKASH DHAL	//
		VS	VS	()
102	CMP/0000919/2022	NABAKISHOR KHUNTIA SAILENDRA SINGH	BIBEKANANDA BHUYAN	//
		VS	VS	()

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103	CMP/0000920/2022	PRAKASH NAYAK VIJAY SAHOO VS	PRAFULLA KUMAR RATH VS	// // ()
104	CMP/0000921/2022	GIRIDHARILAL AGARWAL PADMANAV KAR VS	PRAFULLA KUMAR RATH VS	// // ()
105	CONTC/0005814/2022	MANARANJAN KAR PREMANANDA BARLA @ MUNDA VS	ADV. VS	// // ()
106	CONTC/0005815/2022	SUSHREE SAROJA BEHERA, ADD.TAHASILDAR, SADAR,SAMBALPUR NGO,UNITED SAMITI ACTION,PATTAMUNDAI VS	ADV. VS	// // ()
107	CONTC/0005816/2022	ASWATHY S,IAS BISWAJEET BEHERA@MOHAPATRA VS	ADV. VS	// // ()
108	CONTC/0005817/2022	BINAYA KUMAR DAS,PRADHAN ACHRYA,S.V.M,KESHAB DHAM BIBHISAN BHOI VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()
109	CONTC/0005818/2022	SASWAT MISHRA,PRINCIPAL SECY.,ST AND SC DEV.,MINORITIES AND BACKWARD CLASSES WELFARE DEPT. SASMITA JENA VS	ADV. VS	// // ()
110	CONTC/0005819/2022	ABHAYA KUMAR BEHERA,BEO,BLOCK BARI PANCHANAN SAHU VS	ADV. VS	// // ()
111	CONTC/0005820/2022	PRADEEP KUMAR SAMAL, ENGINEER IN CHIEF,RURAL WORKS 1 DHRUBA CHARAN CHAULIA VS	ADV. VS	// // ()
112	CONTC/0005821/2022	PRADEEP KUMAR SAMAL, ENGINEER IN CHIEF,RURAL WORKS 1 ALLIMUDDIN KHAN VS	ADV. VS	// // ()
113	CONTC/0005822/2022	SANTOSH KUMAR MISHRA, A.D.M. CUM L.A.O., JAJPUR ROAD SAROJ KUMAR TRIPATHY VS	ARJEET MISHRA VS	// // ()
		RAMA CHANDRA NAHAK		//

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114	CONTC/0005823/2022	SATYABAN BARAL VS PRAVEEN KUMAR, I.G.OF POLICE (PERSONNEL)	ADV. VS	// 0 //
115	CONTC/0005824/2022	KISHORE KUMAR NAYAK VS PRAVEEN KUMAR, I.G.OF POLICE (PERSONNEL)	ADV. VS	// 0 //
116	CONTC/0005825/2022	ALL ORISSA CONTRACTORS ASSOCIATION, BBSR VS CHITHRA ARUMUGAM, I.A.S.	ADV. VS	// 0 //
117	CONTC/0005826/2022	PRASANTA KUMAR PAL VS SATYA RANJAN SAHOO, DIRECTOR SECONDARY EDUCATION, ODISHA	ADV VS	// 0 //
118	CONTC/0005827/2022	URMILA ANTHONY VS SHALINI PANDIT (I.A.S.)	ADV. VS	// 0 //
119	CONTC/0005828/2022	RABI CHANDRA PAL VS BISWARAJ PANDA, D.F.O., BALLIGUDA	SURYAKANTA DWIBEDI VS	// 0 //
120	CONTC/0005829/2022	PRAVASINI PANDA VS BISWARAJ PANDA, D.F.O., BALLIGUDA	SURYAKANTA DWIBEDI VS	// 0 //
121	CONTC/0005830/2022	ROJI SAMAL VS SANKALP SWASTIK SAHOO,TAHASILDAR BARANGA	ADV. VS	// 0 //
122	CONTC/0005831/2022	SANJAYA KUMAR SHAW VS RANJANA CHOPRA, I.A.S.	SHASHI BHUSAN JENA VS	// 0 //
123	CONTC/0005832/2022	BIPRA RANJAN BEURA VS ASWATHY S., I.A.S.	LAXMI PRASAD DWIVEDY VS	// 0 //
124	CONTC/0005833/2022	ASHOK KUMAR GIRI VS MS. ASWATHY S., I.A.S.	ADV. VS	// 0 //
125	CONTC/0005834/2022	SUBASH CHANDRA GUIN	ADV	//

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		VS	VS	0
126	CONTC/0005835/2022	SATYABRATA SAHU, ADDL. CHIEF SECY, R AND DM DEPT AKHAYA KUMAR DAS	ADV	//
		VS	VS	0
127	CONTC/0005836/2022	SATYABRATA SAHU, ADDL. CHIEF SECY, R AND DM DEPT BHOLANATH SENAPATI	ADV	//
		VS	VS	0
128	CONTC/0005837/2022	SATYABRATA SAHU, ADDL. CHIEF SECY, R AND DM DEPT SAUDA NAIK	ADV	//
		VS	VS	0
129	CONTC/0005838/2022	SATYABRATA SAHU, ADDL. CHIEF SECY, R AND DM DEPT LAXMI NARAYAN SAMANTRAY	ADV	//
		VS	VS	0
130	CONTC/0005839/2022	SATYABRATA SAHU, ADDL. CHIEF SECY, R AND DM DEPT KUNI@KUNILATA JENA	SUMITRA MOHANTY	//
		VS	VS	0
131	CONTC/0005840/2022	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR BIRA DUSHASAN PRADHAN	MIHIR SAHOO	//
		VS	VS	0
132	CONTC/0005841/2022	PREM CHANDRA CHOUDHRY, I.A.S. GOURI BARIK	ADV	//
		VS	VS	0
133	CONTC/0005842/2022	V.V. YADAB, I.A.S. BILASINI PANIGRAHI	ADV	//
		VS	VS	0
134	CONTC/0005843/2022	SWAGAT DAS, TAHASILDAR, DHARMASALA RANJIT KUMAR PATRA	RAKESH BEHERA	//
		VS	VS	0
135	CONTC/0005844/2022	G.MATHI VATHANAN, I.A.S. AKSHYA KUMAR BEURA	RAKESH BEHERA	//
		VS	VS	0
136	CONTC/0005845/2022	G.MATHI VATHANAN, I.A.S. KARUNAKAR PANDA	ROHIT RANJAN RAY	//
		VS	VS	0

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137	CONTC/0005846/2022	ANU GARG, PRINCIPAL SECY, WR DEPT MAKARDWAJ SAHU VS G.MATHI VATHANAN, I.A.S.	RAKESH BEHERA VS	// // 0 //
138	CONTC/0005847/2022	RAMA CHANDRA DAS VS G.MATHI VATHANAN, I.A.S.	RAKESH BEHERA VS	// 0 //
139	CONTC/0005848/2022	JAJATI KESHARI NAYAK VS G.MATHI VATHANAN, I.A.S.	RAKESH BEHERA VS	// 0 //
140	CONTC/0005849/2022	KAILASH CHANDRA NAYAK VS G.MATHI VATHANAN, I.A.S.	RAKESH BEHERA VS	// 0 //
141	CONTC/0005850/2022	SEEMARANI GAJENDRA MOHAPATRA VS SANGRAM MAHAPATRA, DIRECTOR SECONDARY EDUCATION	KARUNAKAR RATH VS	// 0 //
142	CONTC/0005851/2022	PRAKASH CHANDRA KHANARA VS RAHUL JAIN, I.P.S.	ADV VS	// 0 //
143	CONTC/0005852/2022	PRADEEP KUMAR BISOI VS DR. KAMAL LOCHAN MISHRA, I.A.S.	ADV VS	// 0 //
144	CONTC/0005853/2022	DILLIP KUMAR CHOUDHURY VS PINAK MISHRA, I.P.S.	ADV VS	// 0 //
145	CONTC/0005854/2022	SANTOSH KUMAR DAS VS ASWATHY S, I.A.S.	ADV VS	// 0 //
146	CONTC/0005855/2022	AMULYA KUMAR RANA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
147	CONTC/0005856/2022	ASHOK KUMAR NAYAK VS ANU GARG, PRINCIPAL SECY, WR DEPT	ADV VS	// 0 //

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148	CONTC/0005857/2022	DR.SATYAPRIYA DASH VS SURESH KUMAR VASHISHTH, I.A.S.	ADV VS	// ()
149	CONTR/0000056/2022	LABANGALATA JENA VS YASHWANT SINGH JETHWA,IPS	SURYAKANTA JENA VS	// // /0 ()
150	CRLA/0000824/2022	HENTU @ NILAMANI BEHERA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KAKATAPUR /113 /2018 () //
151	CRLA/0000825/2022	DAMODAR DAS VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /73 /2014 () //
152	CRLA/0000826/2022	ALEKHA @ DURYADHAN BAG VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHARAMGARH /159 /2020 () //
153	CRLA/0000827/2022	SK. MAMUD @ MABUD @ MABOOD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /364 /2021 () //
154	CRLA/0000828/2022	JANMU SINGH VS STATE OF ODISHA	S.S.RAY 2 VS	SONEPUR /66 /2016 () //
155	CRLA/0000829/2022	SAROJ SAHOO VS STATE OF ODISHA	SALAUDDIN KHAN VS	KAMAKHYANAGAR /280 /2022 () //
156	CRLA/0000830/2022	KUSA PARICHHA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	DARINGBADI /99 /2017 () //
157	CRLA/0000831/2022	LALA DEBENDRA KUMAR RAY VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	BHUBANESWAR VIGILANCE /42 /2009 () //
158	CRLA/0000832/2022	KUMAR SAUNTA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KAKIRIGUMMA /56 /2016 () //
159	CRLA/0000833/2022	SITARAM @ CHITA LOHARA @ MAJHI	SANJIB KUMAR BHANJADEO	KASHIPUR /106 /2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMA/0000259/2022	STATE OF ODISHA RITARANI SAHOO	ADV.	// / /0
		VS	VS	()
161	CRLMA/0000260/2022	STATE OF ODISHA THOMAS PUJARI	ADV	// BADAGADA /261 /2021
		VS	VS	()
162	CRLMC/0002636/2022	STATE OF ODISHA MANJULA KUMARI DEVI	SANTOSH KUMAR MAHANTY	// SURADA /93 /2006
		VS	VS	()
163	CRLMC/0002637/2022	STATE OF ODISHA AMEET@AMIT DEBATA	RAKESH KUMAR MALLICK	// PIPLI /227 /2001
		VS	VS	()
164	CRLMC/0002638/2022	STATE OF ODISHA KRUSHNA CHANDRA SENAPATI	RAKESH KUMAR MALLICK	// J.M.F.C.,PIPLI(Puri)
		VS	VS	()
165	CRLMC/0002639/2022	STATE OF ODISHA UPADGUPTA MISHRA	RAMESH SAHOO	// GR/0000372/2001
		VS	VS	()
166	CRLMC/0002640/2022	MADAN MOHAN SAHOO	RAJESH KUMAR MAHAPATRA	// / /0
		VS	VS	()
167	CRLMC/0002641/2022	STATE OF ODISHA SADHANA DHAL	RABI NARAYAN BEHERA	// / /0
		VS	VS	()
168	CRLMC/0002642/2022	M/S. GEORGE MAIJO INDUSTRIES PVT. LTD. BISWAJEET MANDAL	S.K.MISHRA	// MALKANGIRI /382 /2021
		VS	VS	()
169	CRLMC/0002643/2022	STATE OF ODISHA GAYADHAR ROUT	DEEPAK KU SAHOO	// / /0
		VS	VS	()
170	CRLMC/0002644/2022	STATE OF ODISHA SANJEEB KUMAR MALLICK	ARIJEET MISHRA	// / /0
		VS	VS	()
		ADYASHREE DAS@MALLICK		//
		NIBEDAN SAHU	UMAKANTA BARIK	// KEGAON /140 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0002645/2022	STATE OF ODISHA SOHEL KHAN VS	HARIPAD MOHANTY VS	// MANGALA BAG /234 /2022 ()
172	CRLMC/0002646/2022	STATE OF ODISHA JITEN ROUT VS	RAJENDRA KUMAR PRADHAN VS	// NALCO /181 /2021 ()
173	CRLMC/0002647/2022	STATE OF ODISHA JITEN ROUT VS	RAJENDRA KUMAR PRADHAN VS	// NALCO /224 /2021 ()
174	CRLMC/0002648/2022	STATE OF ODISHA ANANTA KISHORE@ANANTA KU. MAHARANA VS	SATYAJIT MOHAPATRA VS	// SAHID NAGAR P.S. /761 /1993 ()
175	CRLMC/0002649/2022	STATE OF ODISHA PINKU PRADHAN@KRUSHNA CHANDRA PRADHANSUJIT KUMAR PATTNAIK VS	VS	// DIGAPAHANDI /276 /2021 ()
176	CRLMC/0002650/2022	STATE OF ODISHA MAHARAJ SWAIN VS	BIKRAM KESHARI SAHOO VS	// BARANGA /20 /2005 ()
177	CRLMC/0002651/2022	STATE OF ODISHA BATAKRUSNA BEHERA VS	RAMAKANTA SAHOO VS	// / /0 ()
178	CRLMC/0002652/2022	STATE OF ODISHA KALIA@UMAKANTA SAMAL VS	ACHYUTANANDA PATTANAİK VS	// BHADRAK RURAL /280 /2021 ()
179	CRLMC/0002653/2022	STATE OF ODISHA ANURADHA SAHOO VS	BIREN SANKAR TRIPATHY VS	// CUTTACK VIGILANCE /31 /2011 SPL.JUDGE (VIG),CUTTACK(Cuttack)
180	CRLMC/0002654/2022	STATE OF ODISHA (VIG) M/S.BRIJ GOPAL COMPANY LTD. VS	RANJAN KUMAR ROUT VS	// TR/0000007/2022 SORO /178 /2022 ()
181	CRLMC/0002655/2022	STATE OF ODISHA KHIROD KUMAR BEHERA VS	MOHENDRA KUMAR MOHAPATRO VS	// KISHORENGAR /170 /2020 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0002656/2022	KAMALA LOCHAN@KAMALCHAN HARIJAN@INGA BASUDEV MISHRA VS STATE OF ODISHA	VS	NABARANGAPUR TOWN /143 /1999 () //
183	CRLMC/0002657/2022	BALABHADRA MALIK VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	KHANTAPADA /171 /2018 () //
184	CRLMC/0002658/2022	SURYA KANTA PAA VS MAA BHATTARIKA FURNITURE,SUNAPADA	SOUMYA RANJAN DAS VS	/ /0 () //
185	CRLMC/0002659/2022	PRABHATA SAHOO@PRABHATA KUMAR SAHOO VS STATE OF ODISHA	PRSANTA KUMAR SAHOO VS	ODAGAON /62 /2022 () //
186	CRLMC/0002660/2022	SAGARIKA PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MAHILA P.S. BUXIBAZAR /92 /2021 () //
187	CRLMC/0002661/2022	RAJUA@KALIA@RAJENDRA MALLICK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ /0 () //
188	CRLMC/0002662/2022	MANAS RANJAN UDGATA@MANAS UDGATA@MANAS RANJAN MOHAPATRA VS STATE OF ODISHA	DIBAKRAN MOHAPATRA VS	KANDARPUR /8 /2016 () //
189	CRLMC/0002663/2022	LALIT RANJAN SENDHA VS KABITA SAHU	DINESH KUMAR MOHANTY VS	/ /0 () //
190	CRLMC/0002664/2022	SUSHANT MAHAPATARA VS STATE OF ODISHA	NEPOLEON SAHANI VS	CHANDAPUR /116 /2022 () //
191	CRLMC/0002665/2022	JAMBESWAR SWAIN VS STATE OF ODISHA	S.RATH VS	KENDRAPARA SADAR /213 /2019 () //
192	CRLMC/0002666/2022	ANUPAMA KAR VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	KARANJIA /142 /2022 () //
193	CRLMC/0002667/2022	KRUSHNA CHANDRA DALEI	PRSANT KUMAR SAHOO	DHAMNAGAR /58 /2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0001950/2022	SHACHALA NAIK	SAMBHRAM DAS	/ /0
		VS	VS	()
		SRIDHAR NAYAK		//
195	CRLMP/0001951/2022	A.JYOTI @ A.JYOTI PATRA	MANORANJAN ACHARYA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMP/0001952/2022	SATYAPRIYA BADAPANDA	SUKANTA KUMAR DALAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMP/0001953/2022	SANJUKTA ROUT	ARJEET MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMP/0001954/2022	ARATI MALLICK	RASHMIKANTA MAHALIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMP/0001955/2022	ALEKHA NAYAK	P.K.ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMP/0001956/2022	AMRUTANANDA MOHAPATRA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMP/0001957/2022	KISHORE CHANDRA PATNAIK	SIDHARTH PRASAD DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMP/0001958/2022	MARKATKESHARI DAS	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMP/0001959/2022	SANDHYA HAZRA	NALINI KANTA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMP/0001960/2022	KUNI MUDULI	SANGRAMJIT PANDA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMP/0001961/2022	STATE OF ODISHA BIDYUT PRAVA DAS VS	ACHUTANDA PATRNAIK VS	// / /0 ()
206	CRLREV/0000444/2022	STATE OF ODISHA MADHABA KHARA VS	MANORANJAN PADHY VS	// BOIPARIGUDA /140 /2021 ()
207	CRLREV/0000445/2022	STATE OF ODISHA JITU BANCHHOR VS	SUSANTA KUMAR BARAL VS	// / /0 ()
208	CRLREV/0000446/2022	STATE OF ODISHA SUSHANTA KUMAR SAHOO VS	ADITI HOTA VS	// SPL.TASK FORCE /8 /2022 ()
209	CRLREV/0000447/2022	STATE OF ODISHA KRISHAN KUMAR GOENKA VS	KIRTAN CHANDRA PARIDA VS	// / /0 ()
210	CRLREV/0000448/2022	REPUBLIC OF INDIA LOPITA MISHRA @ MAMA VS	ROHIT RANJAN RAY VS	// KHURDA MODEL /237 /2022 ()
211	CRLREV/0000449/2022	STATE OF ODISHA SUMANTA KUMAR HARICHANDAN VS	SAROJ KUMAR PADHY VS	// BHUBANESWAR VIGILANCE /55 /2008 ()
212	MACA/0000476/2022	STATE OF ODISHA(VIG.) MANAGER(LEGAL), M/S.NEW INDIA ASSURANCE COMPANY LTD. VS	GOPAL CHANDRA SAMANTARAY VS	// // ()
213	MACA/0000477/2022	OMM SHREE PRIYADARSHINI MANAGER (LEGAL), M/S.NEW INDIA ASSURANCE COMPANY LTD. VS	GOPAL CHANDRA SAMANTARAY VS	// // ()
214	MACA/0000478/2022	GITANJALI SHIAL DIVL.MANAGER, UNITEDINDIA INSURANCE CO. LTD. VS	RAMESH CHANDRA SAHOO (1) VS	// // ()
215	MACA/0000479/2022	SUMATI PATRA M/S.NEW INDIA ASSURANCE COMPANY LTD. VS	SOMNATH ROY VS	// // ()
		GOPABANDHU SARANGI		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	MACA/0000480/2022	UNITED INDIA INSURANCE CO. LTD. VS GUNANIDHI BISWAL	MAHITOSH SINHA VS	// 0 //
217	MACA/0000481/2022	UNITED INDIA INSURANCE CO. LTD. VS SARITA PRADHAN	MAHITOSH SINHA VS	// 0 //
218	MATA/0000188/2022	LOKNATH DHAL VS JYOSTNAMAYEE NAYAK@DHAL	UPENDRA KUMAR SAMAL VS	// 0 //
219	MATA/0000189/2022	ACHANTA SWAPNA SHREE VS D.SAIRAM SATVIK	NIRANJAN BISWAL VS	// 0 //
220	MATA/0000190/2022	BHIMASEN PANDA VS SAUDAMIN@ MINI PANDA@HOTA	PRASANTA KUMAR SATAPATHY VS	// 0 //
221	RPFAM/0000224/2022	MANAS@MANASA RANJAN SAMANTA VS BANASMITA SAMANTA	PRAKASH RANJAN BARIK VS	// 0 //
222	RPFAM/0000225/2022	BIDHU BHUSAN BEHERA VS KALPANA SETHI @ BEHERA	MITHUN DAS VS	// 0 //
223	RSA/0000222/2022	TELI RAJA RAO VS STATE OF ODISHA	NIBAS CHANDRA MISRA VS	// 0 //
224	RSA/0000223/2022	NETRAPRAVA SAHOO VS NAYANA MOHARANA	SHIB SHANKAR MOHANTY VS	// 0 //
225	RVWPET/0000235/2022	STATE OF ODISHA VS M/S. MARUTI ESTATE INDIA (P) LTD.	AJODHYA RANJAN DASH, AGA VS	// 0 //
226	RVWPET/0000236/2022	ORISSA SYNTHETIC SHRMIK SANGHA VS P.O., INDUSTRIAL TRIBUNAL, ORISSA, BBSR.	SANATAN DAS VS	// 0 //
227	TRP(C)/0000363/2022	MAMATA SAHOO@MAMATA SENAPATI	SUKANTA KUMAR DALAI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	TRP(C)/0000364/2022	RASHMI RANJAN SAHOO JYOTIRMAYEE SAHOO	RAMESH CHANDRA MAHARANA	//
		VS	VS	0
229	TRP(C)/0000365/2022	BHABANI SANKAR DAS SWAGATIKA ACHARY	ASHOK DAS	//
		VS	VS	0
230	TRPCRL/0000080/2022	TARESA KUMAR ACHARI RUPASHREE MOHANTY	SATYANARAYAN MISHRA	//
		VS	VS	0
231	WA/0001225/2022	FAKIR CH MOHANTY STATE OF ODISHA	UTTAM KUMAR SAHOO, ASC	//
		VS	VS	0
232	WA/0001226/2022	GOURAHARI PRADHAN STATE OF ODISHA	UTTAM KUMAR SAHOO, ASC	//
		VS	VS	0
233	WA/0001227/2022	RAMAKANTA SIAL STATE OF ODISHA	UTTAM KUMAR SAHOO, ASC	//
		VS	VS	0
234	WA/0001228/2022	JAGABANDHU NATH STATE OF ODISHA	UTTAM KUMAR SAHOO, ASC	//
		VS	VS	0
235	WA/0001229/2022	RASANANDA DAS STATE OF ODISHA	UTTAM KUMAR SAHOO, ASC	//
		VS	VS	0
236	WA/0001230/2022	NATHURAM MALLICK STATE OF ODISHA	SACHIDANANDA NAYAK, ASC	//
		VS	VS	0
237	WA/0001231/2022	AMULYA KUMAR TRIPATHY STATE OF ODISHA	SACHIDANANDA NAYAK, ASC	//
		VS	VS	0
238	WA/0001232/2022	SATYARANJAN MISHRA STATE OF ODISHA	SACHIDANANDA NAYAK, ASC	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WA/0001233/2022	AMULYA KUMAR TRIPATHY STATE OF ODISHA VS LALATENDU PAL	SACHIDANANDA NAYAK, ASC VS	// // 0 //
240	WA/0001234/2022	SANJIIB KUMAR JENA VS AUTHORIZED SIGNATORY, CONSUMER FINANCE DIVISION INDUSIND BANK, BBSR	SRINIBASH SATAPATHY VS	// 0 //
241	WA/0001235/2022	STATE OF ODISHA VS KHIROD KUMAR NANDA	Y. S. P. BABU, AGA VS	// 0 //
242	WA/0001236/2022	STATE OF ODISHA VS DASARATHI RAM DORA	MANOJ KUMAR KHUNTIA, AGA VS	// 0 //
243	WA/0001237/2022	NIHAR RANJAN SAHOO VS STATE OF ODISHA	JAYANT KUMAR RATH(SR. ADV.) VS	// 0 //
244	WA/0001238/2022	ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED VS M/S.RADHARANI FOOD INDUSTRIES	HEMIR KUMAR MISHRA VS	// 0 //
245	WA/0001239/2022	STATE OF ODISHA VS SHISHIR KUMAR DAS	LALATENDU SAMANTARAY, AGA VS	// 0 //
246	WA/0001240/2022	STATE OF ODISHA VS RATNAMANI NAIK	DHANANJAYA MUND, AGA VS	// 0 //
247	WA/0001241/2022	STATE OF ODISHA VS RASHMI RANJAN DASH	Y. S. P. BABU, AGA VS	// 0 //
248	WP(C)/0024365/2022	TAPASWINI DHAR VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
249	WP(C)/0024366/2022	SABITRI KUMAR VS STATE OF ODISHA	LALIT SAHU VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0024367/2022	MANABHANJAN MAHAPATRA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
251	WP(C)/0024368/2022	NARENDRA BEHERA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
252	WP(C)/0024369/2022	MANARUCHI BHOI VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
253	WP(C)/0024370/2022	SURENDRA BEHERA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
254	WP(C)/0024371/2022	SANJIB KUMAR VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
255	WP(C)/0024372/2022	PRIYANKA DAS VS AO, (H.D.F.C.) HOUSING DEVELOPMENT FINANCE CORP. LTD, BBSR	PRADEEP KUMAR PARIDA VS	// 0 //
256	WP(C)/0024373/2022	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
257	WP(C)/0024374/2022	SURENDRA NATH PADHY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
258	WP(C)/0024375/2022	SIBARAM ALLUK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
259	WP(C)/0024376/2022	PADMANAV PAL VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
260	WP(C)/0024377/2022	TRILOCHAN JENA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
261	WP(C)/0024378/2022	HARE KRUSHNA SATHUA	BISWARANJAN PARAMGURU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0024379/2022	AJAY KUMAR BEJ	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0024380/2022	PRAFULLA KUMAR PATALSINGH	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0024381/2022	SIKHA AGARWAL	NILAMADHAB SARKAR	//
		VS	VS	0
		GOVT. OF INDIA		//
265	WP(C)/0024382/2022	NIRANJAN PAIKARAY	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0024383/2022	JAGANNATH GOUD	RAJIB LOCHAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0024384/2022	DASARATHI PRADHAN	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0024385/2022	MAKAR PRADHAN	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0024386/2022	BIKASH TRIPATHY	RAJIB LOCHAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0024387/2022	MAITRI ACHARJYA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0024388/2022	M/S SWAIN AND ASSOCIATES, BBSR	DURGA PRASAD DHAL	//
		VS	VS	0
		THE CHAIR PERSON CUM CO ORDINATOR IOCL, NOIDA		//
272	WP(C)/0024389/2022	DIPAK KUMAR SWAIN	DINABANDHU NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0024390/2022	STATE OF ODISHA PREMANANDA KULDIP VS	BIRAJA PRASANNA DAS VS	// // ()
274	WP(C)/0024391/2022	STATE OF ODISHA AJAY KUMAR BEJ VS	RABI NARAYAN BEHERA VS	// // ()
275	WP(C)/0024392/2022	STATE OF ODISHA GOKINA DATATRAYA CHOUDHURY @ G.D.CHOUDHURY VS	BIRAJA PRASANNA DAS VS	// // ()
276	WP(C)/0024393/2022	COLLECTOR, RAYAGADA STATE OF ODISHA VS	RABI NARAYAN MISHRA, AGA VS	// // ()
277	WP(C)/0024394/2022	SNIGDHA SINGH SAIMATA PANDA VS	MANMAYA KUMAR DASH VS	// // ()
278	WP(C)/0024395/2022	STATE OF ODISHA DR. ESHAAN MISHRA VS	DAYANANDA MOHAPATRA VS	// // ()
279	WP(C)/0024396/2022	STATE OF ODISHA ABDUL WAHEB KHAN VS	DINABANDHU NAYAK VS	// // ()
280	WP(C)/0024397/2022	SUB COLLECTOR, KENDRAPARA ASHOK KUMAR JENA VS	RABI NARAYAN BEHERA VS	// // ()
281	WP(C)/0024398/2022	STATE OF ODISHA STATE OF ODISHA VS	RABI NARAYAN MISHRA, AGA VS	// // ()
282	WP(C)/0024399/2022	KALPANA KAR BISWANATH SAHOO VS	RAJENDRA KUMAR PRADHAN VS	// // ()
283	WP(C)/0024400/2022	STATE OF ODISHA STATE OF ODISHA VS	RABI NARAYAN MISHRA, AGA VS	// // ()
		MANORAMA LENKA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0024401/2022	STATE OF ODISHA VS KHULANA BARIK	RABI NARAYAN MISHRA, AGA VS	// 0 //
285	WP(C)/0024402/2022	PRAVATI BEHERA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
286	WP(C)/0024403/2022	STATE OF ODISHA VS SANJUKTA SAHOO	RABI NARAYAN MISHRA, AGA VS	// 0 //
287	WP(C)/0024404/2022	DULEI NAG @ NAIK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
288	WP(C)/0024405/2022	DAMBARUDHAR DAKUA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
289	WP(C)/0024406/2022	STATE OF ODISHA VS ANIMA BAL	RABI NARAYAN MISHRA, AGA VS	// 0 //
290	WP(C)/0024407/2022	NIKUNJA KUMAR BISWAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
291	WP(C)/0024408/2022	DEBABRATA SWAIN VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
292	WP(C)/0024409/2022	MOHAN RAULO VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
293	WP(C)/0024410/2022	SANJAY KETAN MALLIK VS STATE OF ODISHA	ANUP KUMAR BOSE VS	// 0 //
294	WP(C)/0024411/2022	RAJANI KANTA MANDAL VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
295	WP(C)/0024412/2022	SAIPRIYA SAMANTA	LAMBODOR ACHARI	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0024413/2022	DAMAYANTI PATRA	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0024414/2022	SURENDRANATH PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
298	WP(C)/0024415/2022	RAMESH CHANDRA SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/0024416/2022	RAJASHREE MOHAPATRA	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0024417/2022	HEMANTA KUMAR PADHIARY	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0024418/2022	JYOTILATA MOHANTY	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0024419/2022	M/S D.R.PATNAIK, ROURKELA	SIDHARTHA RAY	//
		VS	VS	0
		CHIEF COMMISSIONER OF INCOME TAX, ODISHA		//
303	WP(C)/0024420/2022	GOURAHARI KUNDA	SUBHASREE MOHANTY	//
		VS	VS	0
		ORISSA STATE AGRICULTURE AND MARKETING BOARD, BBSR		//
304	WP(C)/0024421/2022	GAUTAM KUMAR NAIK	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0024422/2022	PURNA CHANDRA NAYAK	SOUGAT DASH	//
		VS	VS	0
		THE SECY., DEPT. OF S AND ME, GOVT. OF ODISHA, BBSR		//
306	WP(C)/0024423/2022	KAMALAKANTA MOHANTA	S.SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0024424/2022	STATE OF ODISHA JHADESWAR MAHANTA VS	S.SATAPATHY VS	// // ()
308	WP(C)/0024425/2022	STATE OF ODISHA RAMESH CHANDRA PRADHAN VS	PRASANTA KUMAR MISHRA VS	// // ()
309	WP(C)/0024426/2022	STATE OF ODISHA ALLAHADINI MISHRA VS	MANOJ KUMAR MOHANTY-2 VS	// // ()
310	WP(C)/0024427/2022	TAHASILDAR, MORADA ANIRUDHA MOHANTA VS	S.SATAPATHY VS	// // ()
311	WP(C)/0024428/2022	STATE OF ODISHA SURESH CHANDRA HOTA VS	PRASANTA KUMAR MISHRA VS	// // ()
312	WP(C)/0024429/2022	STATE OF ODISHA JYOSHNA PRADHAN VS	DEBASISH PATNAIK VS	// // ()
313	WP(C)/0024430/2022	ANJANA NAYAK NIMAIN CHARAN DAS VS	PRASANTA KUMAR MISHRA VS	// // ()
314	WP(C)/0024431/2022	STATE OF ODISHA RASMI RANJAN SAHOO VS	S.K.NANDA VS	// // ()
315	WP(C)/0024432/2022	STATE CHIEF INFORMATION COMMISSIONER, BBSR DURGA MADHAB SAMANTA VS	S.K.NANDA VS	// // ()
316	WP(C)/0024433/2022	STATE INFORMATION COMMISSIONER, BBSR SANYASI PRADHAN VS	ADWITIYA SATPATHY VS	// // ()
317	WP(C)/0024434/2022	STATE OF ODISHA SANJEEB KUMAR MALLICK VS ADYASHREE DAS @ MALLICK	ARIJEET MISHRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0024435/2022	BIRANCHI NARAYAN DASH VS STATE OF ODISHA	SATRUGHNA DASH A VS	// 0 //
319	WP(C)/0024436/2022	PRASANNA KUMAR KHATUA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
320	WP(C)/0024437/2022	ULLAS SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
321	WP(C)/0024438/2022	PRINCE BEHERA VS STATE OF ODISHA	B.DASH VS	// 0 //
322	WP(C)/0024439/2022	ALEKH SUNA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
323	WP(C)/0024440/2022	SUDAM SANDHA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
324	WP(C)/0024441/2022	PRAMOD PRASAD SINGH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
325	WP(C)/0024442/2022	LAKHESWAR SAHA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
326	WP(C)/0024443/2022	RAJENDRA NARAYAN NAYAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
327	WP(C)/0024444/2022	ANIRUDHA BISWAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
328	WP(C)/0024445/2022	PUSPALATA MAHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
329	WP(C)/0024446/2022	MANOJ KUMAR SAHU	GYANESWAR SATPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0024447/2022	SANJIB KUMAR SAHOO	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0024448/2022	MAMATA PUROHIT	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0024449/2022	SANJAY KUMAR GOLARI	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0024450/2022	BIRA KISHORE MUDULI	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0024451/2022	D.KANHU CHARAN DORA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0024452/2022	SHYAM SUNDAR MAHAPATRA	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0024453/2022	SIBARAM NAYAK	SARITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0024454/2022	CHITTA RANJAN MISHRA	SRINIBASH SATAPATHY	//
		VS	VS	0
		THE AO., CONSUMER FINANCE DIV., INDUSIND BANK, BBSR		//
338	WP(C)/0024455/2022	TIKILI DAS	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0024456/2022	HALADHAR MAHAKUD	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
340	WP(C)/0024457/2022	M/S SATYA NARAYAN OIL INDUSTRIES	NIRANJAN LENKA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0024458/2022	STATE OF ODISHA RAJALAXMI BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
342	WP(C)/0024459/2022	STATE OF ORISSA SRINIBAS DORA VS	SUBASH CH PANI VS	// // ()
343	WP(C)/0024460/2022	STATE OF ODISHA KASTURI KUMARI BHUYAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
344	WP(C)/0024461/2022	STATE OF ORISSA SARAT KUMAR DALABEHERA VS	JYOTIRMAY GUPTA VS	// // ()
345	WP(C)/0024462/2022	STATE OF ODISHA SACHINDRA KUMAR MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
346	WP(C)/0024463/2022	STATE OF ORISSA BIRENDRA KUMAR PATI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
347	WP(C)/0024464/2022	STATE OF ORISSA ASHALATA MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
348	WP(C)/0024465/2022	STATE OF ORISSA RAJANIKANTA GIRI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
349	WP(C)/0024466/2022	STATE OF ORISSA GHANASHYAM ROUT VS	SATYABRATA MOHANTY VS	// // ()
350	WP(C)/0024467/2022	STATE OF ODISHA PRAVAT KUSUM PEDRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
351	WP(C)/0024468/2022	STATE OF ORISSA AVIRAM PATRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0024469/2022	SUKANTILATA DAS VS ICICI HOME FINANCE COMPANY LTD., BBSR	RABI NARAYAN BEHERA VS	// 0 //
353	WP(C)/0024470/2022	MANAMOHAN SAMANTARAY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0024471/2022	NALINI RANJAN ROUTRAY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
355	WP(C)/0024472/2022	ARTABANDHU SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
356	WP(C)/0024473/2022	BIPIN BIHARI PATEL VS STATE OF ODISHA	BRAJARAJ SAI VS	// 0 //
357	WP(C)/0024474/2022	ANIRUDHA NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
358	WP(C)/0024475/2022	JAYANTIBALA MOHAPATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0024476/2022	ANITA JENA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
360	WP(C)/0024477/2022	RANJAN KUMAR MISHRA VS STATE OF ODISHA	M.M.SWAIN VS	// 0 //
361	WP(C)/0024478/2022	KAILASH CHANDRA BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
362	WP(C)/0024479/2022	BALBIR SINGH VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
363	WP(C)/0024480/2022	SARAT CHANDRA MOHALIK	KARUNAKAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0024481/2022	ARUN KUMAR CHATTERJEE	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0024482/2022	DEEPAK JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0024483/2022	DEEPAK JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0024484/2022	DEEPAK JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0024485/2022	K.TRINATH	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0024486/2022	DHIRENDRA KUMAR NATH	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0024487/2022	BALARAM SAMAL	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0024488/2022	RABINDRA KUMAR BEHERA	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0024489/2022	M/S NEELAM RUBBERS	RUDRA PRASAD KAR	//
		VS	VS	0
		THE COMMNR. OF CT AND GST, ODISHA		//
373	WP(C)/0024490/2022	DINABANDHU DAS	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0024491/2022	RABINDRA NATH PANDA	KARUNAKAR RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0024492/2022	STATE OF ODISHA SRIMANTA KUMAR SAHOO VS	BRAHMANANDA TRIPATHY VS	// // ()
376	WP(C)/0024493/2022	STATE OF ODISHA JADUMANI BHOI VS	ARJUNA CHARANA BEHERA VS	// // ()
377	WP(C)/0024494/2022	STATE OF ODISHA SIMANCHAL SATAPATHY VS	BIVUDATTA CHALAN VS	// // ()
378	WP(C)/0024495/2022	STATE OF ODISHA SAJAN KUMAR GUPTA VS	SASWAT KUMAR ACHARYA VS	// // ()
379	WP(C)/0024496/2022	JOINT COMMISSIONER OF INCOME TAX, RANGE 1, CUTTACK HEMANTA KUMAR PRUSTY VS	D.CHOUDHURY VS	// // ()
380	WP(C)/0024497/2022	STATE OF ODISHA SATYABAN DANDASENA VS	BIVUDATTA CHALAN VS	// // ()
381	WP(C)/0024498/2022	STATE OF ODISHA ANUJA KUMAR PRADHAN VS	RAMDAS ACHARY VS	// // ()
382	WP(C)/0024499/2022	STATE OF ODISHA AJAY KUMAR PANDA VS	SUKANTA KUMAR MISHRA VS	// // ()
383	WP(C)/0024500/2022	STATE OF ODISHA MANORANJAN MOHANTY VS	AGASTI KANUNGO VS	// // ()
384	WP(C)/0024501/2022	UNION OF INDIA AJAYA KAR VS	SATYA RANJAN MULIA VS	// // ()
385	WP(C)/0024502/2022	STATE OF ODISHA KHIROD CHANDRA PARIDA VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0024503/2022	KANHU CHARAN ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
387	WP(C)/0024504/2022	MANORANJAN MOHANTY VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
388	WP(C)/0024505/2022	LAXMAN SEN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
389	WP(C)/0024506/2022	RAAVI CHAYA RAKSHIT VS STATE OF ORISSA	ABHAYA KUMAR BEHERA VS	// 0 //
390	WP(C)/0024507/2022	SAROJ BANGAR VS STATE OF ORISSA	ABHAYA KUMAR BEHERA VS	// 0 //
391	WP(C)/0024508/2022	FAKIR SETHI VS STATE OF ORISSA	ABHAYA KUMAR BEHERA VS	// 0 //
392	WP(C)/0024509/2022	SARANGADHAR SAHOO VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
393	WP(C)/0024510/2022	FAKIR SETHI VS STATE OF ORISSA	ABHAYA KUMAR BEHERA VS	// 0 //
394	WP(C)/0024511/2022	GAYATRI NANDA VS STATE OF ODISHA	RAJEET ROY VS	// 0 //
395	WP(C)/0024512/2022	MIR ARSHADUL QUADRI VS TRANSPORT COMMNR. CUM CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA	KADAR MOHAMMAD VS	// 0 //
396	WP(C)/0024513/2022	AHALYA BALIARSINGH VS EXECUTIVE ENGINEER, NH DIV., BBSR	RAJA KISHORE SAHOO VS	// 0 //
397	WP(C)/0024514/2022	POONAM MARODIA	MOHENDRA KUMAR MOHAPATRO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
398	WP(C)/0024515/2022	M/S. EKDANT ELECTRONICS	BIDYALOK MOHAPATRA	//
		VS	VS	0
		AUTHORIZED OFFICER, UNION BANK OF INDIA		//
399	WP(C)/0024516/2022	SANJITA DAS	DINESH KUMAR PATRA	//
		VS	VS	0
		UNION OF INDIA		//
400	WP(C)/0024517/2022	BIDESI BEHERA	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0024518/2022	SUSHREE SANGITA MOHANTY	RAJA KISHORE SAHOO	//
		VS	VS	0
		EXECUTIVE ENGINEER, NH DIV., BBSR		//
402	WP(C)/0024519/2022	NILAMANI MAJHI	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0024520/2022	CHINMAYA SWAIN	P.K.CHAND	//
		VS	VS	0
		GOVT. OF ODISHA		//
404	WP(C)/0024521/2022	PANU SENAPATI	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0024522/2022	RAJAT BISWAL	SOUMYA RANJAN DAS	//
		VS	VS	0
		PRINCIPAL, ORISSA MEDICAL COLLEGE OF HOMEOPATHY AND RESEARCH, SAMBALPUR		//
406	WP(C)/0024523/2022	SARBESWAR DASH	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0024524/2022	TUSARKANTA PATTANAYAK	SATYANARAYAN MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
408	WP(C)/0024525/2022	BINODA BIHARI ROUTARAY	NIRANJAN NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0024526/2022	STATE OF ODISHA LAXMIDHAR NAG @ DOMB VS	MANOJ KUMAR PANDA VS	// // ()
410	WP(C)/0024527/2022	STATE OF ODISHA KABIRAJ SAHU VS	KOUSIK ANANDA GURU VS	// // ()
411	WP(C)/0024528/2022	STATE OF ODISHA PREMANAND KHAMARI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
412	WP(C)/0024529/2022	STATE OF ODISHA NITYANANDA BARIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
413	WP(C)/0024530/2022	STATE OF ODISHA AMARENDRA NAYAK VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
414	WP(C)/0024531/2022	STATE OF ODISHA RUKMINI DEBATA VS	SANTOSH KUMAR NANDA VS	// // ()
415	WP(C)/0024532/2022	STATE OF ORISSA AKLIM BEGUM VS	MIHIR SAHOO VS	// // ()
416	WP(C)/0024533/2022	STATE OF ODISHA SURENDRA KUMAR MOHARANA VS	BHABANI SANKAR TRIPATHY I VS	// // ()
417	WP(C)/0024534/2022	STATE OF ODISHA SABITRI PANIGRAHY VS	JANAKI KANTA MAHAPATRA VS	// // ()
418	WP(C)/0024535/2022	STATE OF ODISHA AKLIM BEGUM VS	MIHIR SAHOO VS	// // ()
419	WP(C)/0024536/2022	STATE OF ODISHA GADADHAR PRADHAN VS THE ADDL. CHIEF SECY. TO GOVT., H AND FW DEPT., BBSR	GOPAL PRASAD JENA VS	// // // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0024537/2022	KOKILA PARIDA VS TILA PATRA @ DAS	BISWAJIT NAYAK VS	// 0 //
421	WP(C)/0024538/2022	ASHOK KUMAR PALEI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
422	WP(C)/0024539/2022	GADADHAR PRADHAN VS THE ADDL. CHIEF SECY. TO GOVT., H AND FW DEPT., BBSR	GOPAL PRASAD JENA VS	// 0 //
423	WP(C)/0024540/2022	CHITTARANJAN DASH VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
424	WP(C)/0024541/2022	ADITYA KUMAR PUROHIT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
425	WP(C)/0024542/2022	GYANA NIDHI SWAIN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
426	WP(C)/0024543/2022	SANTOSH KUMAR PANDA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
427	WP(C)/0024544/2022	BANAMBAR MOHAPATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
428	WP(C)/0024545/2022	RUPU ORAM VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
429	WP(C)/0024546/2022	B.LAXMI VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
430	WP(C)/0024547/2022	BIJAYA KUMAR PARIDA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
431	WP(C)/0024548/2022	DWARIKA NAG @ DOMB	MANOJ KUMAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0024549/2022	STATE OF ODISHA GOPAL CHANDRA SAHOO	KARUNAKAR RATH	//
		VS	VS	0
433	WP(C)/0024550/2022	STATE OF ODISHA TANMAYA KUMAR BARIK	SIDHARTH PRASAD DAS	//
		VS	VS	0
434	WP(C)/0024551/2022	STATE OF ODISHA SHISHIR KUMAR DAS	SAMIR KUMAR MISHRA	//
		VS	VS	0
435	WP(C)/0024552/2022	UNION OF INDIA SUKANTA KUMAR MALLICK	HIMANSU SEKHAR DEO	//
		VS	VS	0
436	WP(C)/0024553/2022	CEO, TPCODL, BBSR SARITA MISHRA @ MOHANTY	GIRIJA SANKAR NAYAK	//
		VS	VS	0
437	WP(C)/0024554/2022	PRAMOD KUMAR ROUT MANAS KUMAR BARAL	SAMIR KUMAR MISHRA	//
		VS	VS	0
438	WP(C)/0024555/2022	SHRI JAGANNATH SANSKRIT UNIVERSITY, PURI SUDHIR KUMAR OJHA	HIMANSU SEKHAR DEO	//
		VS	VS	0
439	WP(C)/0024556/2022	CEO, TPCODL, BBSR JOGENDRA SINGH	SAMBHU CHARAN NATH SHARMA	//
		VS	VS	0
440	WP(C)/0024557/2022	MAHANADI COALFIELDS LTD.,SAMBALPUR BOLESWAR SAHOO	BISWA PRAKASH DHAL	//
		VS	VS	0
441	WP(C)/0024558/2022	THE REVENUE DIVISIONAL COMMNR., NORTHERN DIVISION, SAMBALPUR Prasanta Kumar Misra	SOUMYA SEKHAR PARIDA	//
		VS	VS	0
442	WP(C)/0024559/2022	Tata Power Southern Odisha Distribution BHALU BAHUBALINDRA	BISWARANJAN PARAMGURU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0024560/2022	STATE OF ODISHA LAXMIDHAR SAMANTARAY VS	BISWARANJAN PARAMGURU VS	// // ()
444	WP(C)/0024561/2022	STATE OF ODISHA M/S CLASSIC SUPER CONSTRUCTION AND DEVELOPMENT PVT. LTD., BSR	KUNJAY RATH, BSR VS	// // ()
445	WP(C)/0024562/2022	STATE OF ODISHA BADRI NARAYAN PUJARI VS	AMLANJYOTI ROUT VS	// // ()
446	WP(C)/0024563/2022	STATE OF ODISHA B.LAXMI BHAI VS	AMLANJYOTI ROUT VS	// // ()
447	WP(C)/0024564/2022	STATE OF ODISHA JUDHISTHIR ROUL VS	PRAJIT KUMAR PRADHAN VS	// // ()
448	WP(C)/0024565/2022	STATE OF ODISHA MITU KUMAR JENA VS	SANGRAMJIT PANDA VS	// // ()
449	WP(C)/0024566/2022	STATE OF ORISSA T.P.RAKESH VS	BAIDHAR SAHOO VS	// // ()
450	WP(C)/0024567/2022	STATE OF ODISHA D.ANAND RAO DORA VS	ABINASH ROUSTRAY VS	// // ()
451	WP(C)/0024568/2022	STATE OF ODISHA THE BM, ORIENTAL INSURANCE COMPANY LTD., BANGALORE VS	ROAMLI KHAN VS	// // ()
452	WP(C)/0024569/2022	UNION OF INDIA SANTOSH KUMAR PARIDA VS	PAMI RATH VS	// // ()
453	WP(C)/0024570/2022	STATE OF ODISHA PRADOSH KUMAR NAYAK VS	JAYADEBA BEHERA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0024571/2022	D.ANAND RAO DORA VS STATE OF ODISHA	ABINASH ROUTRAY VS	// () //
455	WP(C)/0024572/2022	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	PAMI RATH VS	// () //
456	WP(C)/0024573/2022	M/S. MAA LAXMI MODERN RICE MILL LTD.,BALASORE VS STATE OF ODISHA	ROHIT ROY VS	// () //
457	WP(C)/0024574/2022	TAPAN KUMAR MANDAL VS SUB-COLLECTOR (SADAR), CUTTACK		// () //
458	WPCRL/0000113/2022	RINKI SAHU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	DIGAPAHANDI /271 /2022 () //
459	ABLAPL/0011856/2022	SANJAY JENA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BHADRAK RURAL /470 /2022 () //
460	ABLAPL/0011857/2022	RINKU BEHERA @ SURYANARAYAN BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA (1) VS	BERHAMPUR SADAR /416 /2022 () //
461	ABLAPL/0011858/2022	SOURAV KUMAR SENAPATI VS STATE OF ODISHA	AVIRAM PATRA VS	BASELI SAHI PS /215 /2022 () //
462	ABLAPL/0011859/2022	V. SRINIBAS RAO @ SRINU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /176 /2022 () //
463	ABLAPL/0011860/2022	MANORAMA DAS VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /771 /2022 () //
464	ABLAPL/0011861/2022	AKASHA KUMAR LENKA VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	OUPADA /61 /2022 () //
465	ABLAPL/0011862/2022	BELARSEN MISHAL	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /139 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0011863/2022	SANKAR PRASAD ACHARYA @ SANKAR ACHARYASOUBHAGYA KUMAR DASH		GOSANINUAGAM /72 /2022
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0011864/2022	SANJAYA KUMAR PRADHAN	ASHUTOSH MOHANTA	TELKOI /35 /2019
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0011865/2022	BIKRANTA NAHAK @ BIKANTA NAHAK	SANTOSH KUMAR MAHANTY	ASKA /519 /2022
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0011866/2022	SK. SARWAR AHMED	SK. ZAFARULLA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0011867/2022	MANOJ NAIK	JNYANANANDA PANDA	THUAMUL RAMPUR /158 /2022
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0011868/2022	PREMANANDA NAYAK	JNYANANANDA PANDA	NARASINGHPUR /181 /2022
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0011869/2022	CHITARANJAN DAS	JNYANANANDA PANDA	BANKI /193 /2022
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0011870/2022	K. SEENU	AMRITA MISHRA	MAHILA P.S. BUXIBAZAR /88 /2022
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0011871/2022	SIMANCHAL PRADHAN	SAROJ KUMAR DASH	JANKIA P.S. /266 /2022
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0011872/2022	LAXMI MALLICK	TAPAN KUMAR SWAIN	BALIANTA P.S. /263 /2022
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0011873/2022	LAXMIDHARA PATRA	AJAYA KUMAR ROUT	GHASIPURA /257 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0011874/2022	STATE OF ODISHA RAJIB @ RAJEEV SETHI VS	AJAYA KUMAR ROUT VS	// BANGRIPOSI /75 /2022 ()
478	ABLAPL/0011875/2022	STATE OF ODISHA SANJAYA KUMAR SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
479	ABLAPL/0011876/2022	STATE OF ODISHA SOMYARANJNA KANHAR @ SUNDHI VS	TIRTH KUMAR SAHU VS	// KHAJURIPADA /95 /2015 ()
480	ABLAPL/0011877/2022	STATE OF ODISHA PRAVAT KESHARI SAMANTASINGHAR VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /443 /2022 ()
481	ABLAPL/0011878/2022	STATE OF ODISHA INDRAMANI SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
482	ABLAPL/0011879/2022	STATE OF ODISHA GYANA RANJAN PRADHAN VS	ANUGRAHA NARAYAN SAMANTARAY VS	// ERASAMA /299 /2022 ()
483	ABLAPL/0011880/2022	STATE OF ODISHA MANASI MALIK VS	SUSANTA KUMAR ROUT VS	// / /0 ()
484	ABLAPL/0011881/2022	STATE OF ODISHA LIKANA DAS @ BISWANATH DAS VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /568 /2022 ()
485	ABLAPL/0011882/2022	STATE OF ODISHA SOHEL KHAN VS	HARIPAD MOHANTY VS	// MANGALA BAG /234 /2022 ()
486	ABLAPL/0011883/2022	STATE OF ODISHA BIPIN MEHER VS	SACHIDANANDA PADHEE VS	// BIJEPUR /188 /2022 ()
487	ABLAPL/0011884/2022	STATE OF ODISHA SHYAMASUNDAR JENA VS	B.N.MAHAPATRA VS	// KOREI /275 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0011885/2022	BAUAN SETHY @ PAPU SETHY VS STATE OF ODISHA	B.N.MAHAPATRA VS	KALINGA NAGAR /167 /2022 () //
489	ABLAPL/0011886/2022	SASTRI BAHADUR PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /472 /2022 () //
490	ABLAPL/0011887/2022	CHARAN @ JAGAN KUMAR NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /255 /2022 () //
491	ABLAPL/0011888/2022	PRATAP BISWAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /664 /2022 () //
492	ABLAPL/0011889/2022	SARASWATI MOHANTY VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /292 /2022 () //
493	ABLAPL/0011890/2022	CHANDRAMANI DAS VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	SAHID NAGAR P.S. /226 /2022 () //
494	ABLAPL/0011891/2022	BULU MOHANTY VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	SAHID NAGAR P.S. /219 /2022 () //
495	ABLAPL/0011892/2022	ANU @ ANIRUDHA MOHARANA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BANTALA /243 /2022 () //
496	ABLAPL/0011893/2022	TAPAS MOHARANA VS STATE OF ODISHA	RAKESH BEHERA VS	BANTALA /242 /2022 () //
497	ABLAPL/0011894/2022	CHANDAN KUMAR DAS VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /296 /2022 () //
498	ABLAPL/0011895/2022	BABULAL @ BABULA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /152 /2022 () //
499	ABLAPL/0011896/2022	BETRU HIKOKA @ HIKKA	SUSANTA KUMAR BARAL	BANDHUGOAN /28 /2012

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0011897/2022	STATE OF ODISHA SUMANTA KUMAR SAMAL	ARJEET MISHRA	// KOREI /264 /2022
		VS	VS	()
501	ABLAPL/0011898/2022	STATE OF ODISHA GANESH SAMAL	PARTHA SARATHI NAYAK	// SORO /66 /2022
		VS	VS	()
502	ABLAPL/0011899/2022	STATE OF ODISHA VICKY SINGH	DHIRENDRA KUMAR MOHAPATRA	// RAJGANGPUR /351 /2022
		VS	VS	()
503	ABLAPL/0011900/2022	STATE OF ODISHA RAGHAB CHANDRA PRADHAN	MAHES DAS	// SARANGADA /45 /2022
		VS	VS	()
504	ABLAPL/0011901/2022	STATE OF ODISHA JANAK DALAI	BIJAY JENA	// / /0
		VS	VS	()
505	ABLAPL/0011902/2022	STATE OF ODISHA DR. BIRANCHI NARAYAN DASH	BIJAYA KUMAR RAGADA	// ROURKELA VIGILANCE /5 /2022
		VS	VS	()
506	ABLAPL/0011903/2022	STATE OF ODISHA(VIG.) MANOHAR BARANGA	ARIJEET MISHRA	// JEYPORE SADAR /82 /2015
		VS	VS	()
507	ABLAPL/0011904/2022	STATE OF ODISHA MADAN MOHAN GUIN	DEBADATTA MOHANTY	// KUAKHIA /280 /2022
		VS	VS	()
508	ABLAPL/0011905/2022	STATE OF ODISHA BISWANATH PATRA	TIRTH KUMAR SAHU	// / /0
		VS	VS	()
509	ABLAPL/0011906/2022	STATE OF ODISHA KAMA SWAIN	BINAYA BHUSAN ROURTRAY	// SHERAGADA /127 /2022
		VS	VS	()
510	ABLAPL/0011907/2022	STATE OF ODISHA RAMAKANTA BEHERA	SURYAKANTA DWIBEDI	// PHIRINGIA /126 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0011908/2022	STATE OF ODISHA RAJAN SAHU @ RAJANA SAHU VS	SURYAKANTA DWIBEDI VS	// KANTAMAL /111 /2022 ()
512	ABLAPL/0011909/2022	STATE OF ODISHA SANDHAYARANI SAHOO VS	PRASANTA KUMAR NANDA VS	// Bamapada (Industrial Area) /154 /2022 ()
513	ABLAPL/0011910/2022	STATE OF ODISHA SANJAYA PRADHAN VS	ALOK KUMAR PANDA VS	// BADABAZAR /235 /2022 ()
514	ABLAPL/0011911/2022	STATE OF ODISHA SAYED NOOR MAHAMMED VS	ANUGRAHA NARAYAN SAMANTARAY VS	// RAGHUNATHPUR /158 /2022 ()
515	ABLAPL/0011912/2022	STATE OF ODISHA SURAJ KUMAR MOHANTY @ LAKI VS	SURYAKANTA DWIBEDI VS	// PHULBANI TOWN /160 /2022 ()
516	ABLAPL/0011913/2022	STATE OF ODISHA SURESH KUMAR HATI VS	SMRUTI RANJAN MOHAPATRA VS	// BANKI /296 /2022 ()
517	ABLAPL/0011914/2022	STATE OF ODISHA SAROJKANTA BEHERA VS	ARIJEET MISHRA VS	// KENDRAPARA SADAR /399 /2022 ()
518	ABLAPL/0011915/2022	STATE OF ODISHA UMESH KUMAR JENA VS	BIPLAB KUMAR DASH VS	// KUJANGA /225 /2022 ()
519	ABLAPL/0011916/2022	STATE OF ODISHA SANDEEP SAURAV BASA @ CHIKU BASA VS	SARADA PRASAD DASH VS	// BANGRIPOSI /180 /2021 ()
520	ABLAPL/0011917/2022	STATE OF ODISHA RISHAB TRIPATHY @ RITIK TRIPATHY VS	RAMDAS ACHARY VS	// BELPAHAR /194 /2022 ()
521	ABLAPL/0011918/2022	STATE OF ODISHA ABHINAV SINGH VS STATE OF ODISHA	RAMDAS ACHARY VS	// BELPAHAR /194 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0011919/2022	PRABIN KUMAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /126 /2022 () //
523	ABLAPL/0011920/2022	RAKESH KUMAR MALIK VS STATE OF ODISHA	VIVEKANANDA JENA VS	SORO /403 /2022 () //
524	ABLAPL/0011921/2022	DIPTI RANJAN SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 () //
525	ABLAPL/0011922/2022	MITHUN DEEP VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /246 /2019 () //
526	ABLAPL/0011923/2022	SULOCHANA GOCHHI @ SAHOO VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BAIDESWAR /55 /2022 () //
527	ABLAPL/0011924/2022	CHAITAN GADBA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BORIGUMMA /150 /2022 () //
528	ABLAPL/0011925/2022	BIKRAM DEHURY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //
529	ABLAPL/0011926/2022	MAJULATA BEHERA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SORO /408 /2022 () //
530	ABLAPL/0011927/2022	DAYALU SAHU VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	PUINTALA /206 /2022 () //
531	ABLAPL/0011928/2022	SUNIL KUMAR SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /583 /2022 () //
532	ABLAPL/0011929/2022	CHITU @ CHINTU SAHU VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	RAJGANGPUR /383 /2022 () //
533	ABLAPL/0011930/2022	MAHESWAR SAHU	G.P. DUTTA	LARAMBA /127 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0011931/2022	STATE OF ODISHA PRABHATI BIDHAR	SABYASACHI MISHRA	// JATNI P.S. /329 /2022
		VS	VS	()
535	ABLAPL/0011932/2022	STATE OF ODISHA DEJI BEHERA	BHARAT JALLI	// TANGI (KHURDA) /517 /2022
		VS	VS	()
536	ABLAPL/0011933/2022	STATE OF ODISHA NIRANJAN MALLICKI	TAPAN KUMAR SWAIN	// BALIANTA P.S. /263 /2022
		VS	VS	()
537	ABLAPL/0011934/2022	STATE OF ODISHA SACHINDRA LENKA	SAMIR KUMAR MISHRA	// KHANTAPADA /195 /2022
		VS	VS	()
538	ABLAPL/0011935/2022	STATE OF ODISHA SARALADEBI DIGAL @ SARALA DIGAL	BIBHU PRASAD CHHUALSINGH	// DARINGBADI /156 /2022
		VS	VS	()
539	ABLAPL/0011936/2022	STATE OF ODISHA BUDHA PALEI @ PRAMOD KISHOR PALEI	AMITAV TRIPATHY	// NAYAGARH SADAR /144 /2022
		VS	VS	()
540	ABLAPL/0011937/2022	STATE OF ODISHA SHYAMA @ SADASHIBA BEHERA	AKSHAYA KUMAR SAHOO	// RANPUR /219 /2022
		VS	VS	()
541	ABLAPL/0011938/2022	STATE OF ODISHA BUDHA PALEI @ PRAMOD KISHOR PALEI	AMITAV TRIPATHY	// NAYAGARH SADAR /145 /2022
		VS	VS	()
542	ABLAPL/0011939/2022	STATE OF ODISHA MAMATA DAS @ DASH	SIDHARTH PRASAD DAS	// KHALLIKOTE /326 /2022
		VS	VS	()
543	ABLAPL/0011940/2022	STATE OF ODISHA RABINDRA SAHU	SUJIT KUMAR PATTNAIK	// KODALA /502 /2022
		VS	VS	()
544	ABLAPL/0011941/2022	STATE OF ODISHA JITENDRA MOHANTY	SANGRAM KESHARI ROUT	// CHOUDWAR /304 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0011942/2022	STATE OF ODISHA DAYAMAYA SAHU VS	AMIT PRASAD BOSE VS	// PATNAGARH /186 /2021 ()
546	ABLAPL/0011943/2022	STATE OF ODISHA SATYA SAHU @ SATIA @ SATYANANDA SAHOO VS	JUGALA KISHORE PANDA VS	// KANTAMAL /122 /2022 ()
547	ABLAPL/0011944/2022	STATE OF ODISHA BANSIDHAR DALAI VS	PRAKASH KUMAR MISHRA VS	// JALESWAR /343 /2022 ()
548	ABLAPL/0011945/2022	STATE OF ODISHA RAMACHANDRA NAIK VS	JUGALA KISHORE PANDA VS	// PARJANG /387 /2022 ()
549	ABLAPL/0011946/2022	STATE OF ODISHA DUMAR NAYAK VS	TUKUNA KUMAR MISHRA VS	// BORIGUMMA /150 /2022 ()
550	ABLAPL/0011947/2022	STATE OF ODISHA MAHESWAR JENA VS	SATYA NARAYAN MISHRA (4) VS	// BASUDEVPUR /386 /2022 ()
551	ABLAPL/0011948/2022	STATE OF ODISHA SASHIKANTA MALIK VS	SATYA NARAYAN MISHRA 4 VS	// MARINE CHUDAMANI /31 /2022 ()
552	ABLAPL/0011949/2022	STATE OF ODISHA ADITYA KUMAR GIRI VS	KRUSHNA CHANDRA RATH VS	// BIDANASI /154 /2022 ()
553	ABLAPL/0011950/2022	STATE OF ODISHA MIHIR DAS VS	DEEPAK KU SAHOO VS	// DERABIS /142 /2022 ()
554	ABLAPL/0011951/2022	STATE OF ODISHA SAMARENDRA NAYAK VS	SIDDHARTHA SAMAL VS	// MARKAT NAGAR /147 /2022 ()
555	ABLAPL/0011952/2022	STATE OF ODISHA DILEN @ DHIRENDRA PUNJI VS	AKSHAYA KUMAR SAHOO VS	// KHARIAR /344 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0011953/2022	TUKUNA DAS VS STATE OF ODISHA	NUTAN KUMAR MOHANTY VS	CUTTACK SADAR /309 /2022 () //
557	ABLAPL/0011954/2022	KALIA @ RAJESH BEHERA VS STATE OF ODISHA	SATYAPREM MOHANTY VS	CHOUWAR /436 /2022 () //
558	ABLAPL/0011955/2022	SASTRI BHADUR PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /478 /2022 () //
559	ABLAPL/0011956/2022	AJAY KUMAR DASH @ DAS VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	MANGALPUR /407 /2022 () //
560	ABLAPL/0011957/2022	PATITA DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
561	ABLAPL/0011958/2022	SUJAN BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	BANARAPAL /301 /2022 () //
562	ABLAPL/0011959/2022	NATUA @ SOUMYA RANJAN DASH VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DHAULI PS /81 /2021 () //
563	ABLAPL/0011960/2022	SANJAYA KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
564	ABLAPL/0011961/2022	DEBABRATA KANUNGO VS STATE OF ODISHA	ASHOK DAS VS	RAIRAKHOL /129 /2021 () //
565	ABLAPL/0011962/2022	UPANSU PANIGRAHI VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /189 /2022 () //
566	ABLAPL/0011963/2022	NILA ROUT @ NILANCHAL ROUT VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KODALA /222 /2021 () //
567	ABLAPL/0011964/2022	RAM NARAYAN BAL	SIDHANT KUMAR JENA	BAISINGA /103 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0011965/2022	STATE OF ODISHA PRANAB MALIK @ KAHNA	PRABIR KUMAR RAY	// TIHIDI /327 /2022
		VS	VS	()
569	ABLAPL/0011966/2022	STATE OF ODISHA SUBRAT KUMAR SAHOO	GYANA RANJAN DHAL	// MANCHESWAR P.S. /175 /2022
		VS	VS	()
570	ABLAPL/0011967/2022	STATE OF ODISHA RAGHAB JENA @ BISWANATH JENA	GYANA RANJAN DHAL	// LAXMISAGAR P.S. /137 /2022
		VS	VS	()
571	ABLAPL/0011968/2022	STATE OF ODISHA BISWAJIT BHUYAN	DOLAGOBINDA MOHAPATRA	// JAGATSINGPUR /590 /2022
		VS	VS	()
572	ABLAPL/0011969/2022	STATE OF ODISHA RABINDRA BHOI	DOLAGOBINDA MOHAPATRA	// CHAULIAGANJA /286 /2022
		VS	VS	()
573	ABLAPL/0011970/2022	STATE OF ODISHA AJI @ AJAYA MUNDA	AMIT KUMAR NATH	// / /0
		VS	VS	()
574	ABLAPL/0011971/2022	STATE OF ODISHA UMAKANTA MOHANTY	JAYADEBA BEHERA	// DASPALLA /167 /2022
		VS	VS	()
575	ABLAPL/0011972/2022	STATE OF ODISHA KALIA KHAN @ LIAKAT KHAN	JAYADEBA BEHERA	// ITAMATI /214 /2022
		VS	VS	()
576	WPC(OA)/0000372/1992	STATE OF ODISHA HAREKRISHNA SAHU	M/S P.K. PANDA	// / /
		VS	VS	()
577	WPC(OAC)/0000378/2006	STATE OF ODISHA AND ANOTHER PARSHURAM PATRA	SISIR KUMAR PUROHIT	// / /
		VS	VS	()
578	WPC(OAC)/0000978/2001	STATE OF ODISHA R.NAGESWAR RAO	ASHOKA KUMAR MOHAPATRA	// / /
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	WPC(OAC)/0001333/1996	STATE OF ODISHA SMT. SAPALA ANAMMA VS	M/S P.K. MISHRA, P. MISHRA, R. DAS VS	// // ()
580	WPC(OAC)/0002275/2018	STATE OF ODISHA AND OTHERS UTPALENDU SEET VS	PRAFULLA KUMAR RATH VS	// // ()
581	WPC(OAC)/0002315/1994	STATE OF ODISHA RAMAKANTA ACHARYA VS	M/S B.S. TRIPATHY VS	// // ()
582	WPC(OAC)/0002685/2010	STATE OF ODISHA AND OTHERS NALINIKANTA DAS VS	SANJIB MOHANTY VS	// // ()
583	WPC(OAC)/0003753/2013	STATE OF ODISHA SADHU CHARAN DAS VS	BISWABIHARI MOHANTY VS	// // ()
584	CONTC(CP)/0000151/2012	SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPTT AMULYA NAYAK VS	D.K.PANDA. S.K.RAYGURU VS	// // ()
585	CONTC(CPC)/0000041/2015	PRADIPTA KUMAR MOHAPATRA ROJALIN PRADHAN VS	TRILOCHAN PANIGRAHI VS	// // ()
586	CONTC(CPC)/0000217/2014	NIRANJAN SAHU SANATAN PRADHAN VS	HEMANTA KUMAR RATSINGH, H.K.ROUT VS	// // ()
587	CONTC(CPC)/0000218/2014	TARA DUTTA RABINDRANATH SOREN VS	HEMANTA KUMAR RATSINGH, H.K.ROUT VS	// // ()
588	CONTC(CPC)/0000405/2013	TARA DUTTA SURESH CHANDRA MISHRA VS	ACHYUTA NANDA ROURTRAY, U.R.BASTIA VS	// // ()
589	RVWPET(RP)/0000064/2019	MADHUSUDAN PADHY SURYA NARAYAN SETHY VS	PRAMODA KUMAR DASH, R PATTANAIAK VS	// // ()
		SECY., HOME DEPTT.		//

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	WPC(OAPPC)/0000086/2006	TRINATH PANIGRAHI VS STATE OF ODISHA	SHARAT KUMAR DAS VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :19/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2022 GCRLA/18/2015	STATE-MP	M/S.A.G.A.
2	5/2022 GCRLA/18/2015	STATE-MP	M/S.A.G.A.
3	5/2022 GCRLA/18/2015	STATE-MP	M/S.A.G.A.
4	10/2022 WPC(OAB)/35/2018	ABHIMANYU BEHERA-MP	M/S SANDHYARANI PANI
5	10/2022 WPC(OAB)/35/2018	ABHIMANYU BEHERA-MP	M/S SANDHYARANI PANI
6	10/2022 WPC(OAB)/35/2018	ABHIMANYU BEHERA-MP	M/S SANDHYARANI PANI
7	40/2022 WPC(TAC)/53/1993	DURGA PRASAD MISHRA-MP	SRINIVAS MISHRA(1)
8	41/2022 WPCRL/113/2022	RINKI SAHU-MP	MANOJ KUMAR MOHANTY
9	55/2022 OJC/7134/2001	MAHESWAR NAYAK-MP	M/S.R.K.MOHAPATRA
10	81/2022 TRPCRL/80/2022	RUPASHREE MOHANTY-MP	SATYANARAYAN MISHRA
11	144/2022 LAA/17/2018	LAND ACQUISITION OFFICER,KALAHANDI-MP	A.S.C., MR. SURYA PRASAD MISHRA
12	145/2022 LAA/18/2018	LAND ACQUISITION OFFICER,KALAHANDI-MP	A.S.C.,MR. SURYA PRASAD MISHRA
13	146/2022 LAA/30/2017	LAND ACQUISITION OFFICER,KALAHANDI-MP	A.S.C., MR.S.P. MISHRA
14	147/2022 LAA/31/2017	LAND ACQUISITION OFFICER,KALAHANDI-MP	A.S.C. MR.S.P. MISHRA
15	148/2022 LAA/32/2017	LAND ACQUISITION OFFICER,KALAHANDI-MP	A.S.C., MR.S.P. MISHRA
16	149/2022 LAA/35/2017	LAND ACQUISITION OFFICER,KALAHANDI-MP	MR.SIDHARTHA S.MOHAPATRAA.S.C., MR. S.P. MISHRA
17	150/2022 LAA/36/2017	LAND ACQUISITION OFFICER,KALAHANDI-MP	MR.SIDHARTHA S.MOHAPATRAA.S.C., MR. S.P. MISHRA
18	151/2022 LAA/37/2017	LAND ACQUISITION OFFICER,KALAHANDI-MP	MR.SIDHARTHA S.MOHAPATRAA.S.C., MR. S.P. MISHRA
19	152/2022 LAA/38/2017	LAND ACQUISITION OFFICER,KALAHANDI-MP	MR.SIDHARTHA S.MOHAPATRAA.S.C.,MR. S.P. MISHRA
20	175/2022 CMAPL/449/2022	SIMANCHAL NAYAK-MP	ADV.
21	176/2022 CMAPL/450/2022	ABHAY KU.NAYAK-MP	adv.
22	177/2022 CMAPL/451/2022	DHARANI DHAR SAHOO-MP	ADV.
23	178/2022 CMAPL/453/2022	M/S. GANNON DUNKERLEY AND CO. LTD.-MP	SHANTI PRAKASH MOHANTY
24	179/2022 CMAPL/456/2022	DEBANANDA DAS-MP	ADV.
25	180/2022 CMAPL/457/2022	DIBAKAR DALAI-MP	ANIL DEO
26	181/2022	DIBAKAR DALAI-MP	ANIL DEO

27	CMAPL/458/2022 182/2022	DIBAKAR DALAI-MP	ANIL DEO
28	CMAPL/459/2022 183/2022	DIBAKAR DALAI-MP	ANIL DEO
29	CMAPL/460/2022 218/2022	ACHANTA SWAPNA SHREE-MP	NIRANJAN BISWAL
30	MATA/189/2022 219/2022	BHIMASEN PANDA-MP	PRASANTA KUMAR SATAPATHY
31	MATA/190/2022 220/2022	BHIMASEN PANDA-MP	PRASANTA KUMAR SATAPATHY
32	MATA/190/2022 230/2022	DR.BRIG.BASUDEV ROUTARAY-MP	SUVASHISH PATTANAIAK, HARIPAD MOHANTY
33	CONTC/4647/2020 241/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, AGA
34	RVWPET/235/2022 242/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, AGA
35	RVWPET/235/2022 243/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, AGA
36	RVWPET/235/2022 305/2022	MANAS@MANASA RANJAN SAMANTA-MP	PRAKASH RANJAN BARIK
37	RPFAM/224/2022 306/2022	BIDHU BHUSAN BEHERA-MP	MITHUN DAS
38	RPFAM/225/2022 334/2022	SUDHANSU SEKHAR JENA-MP	JAYASINGH BEHERA
39	CRLMP/1451/2022 335/2022	SOUMYA PRAKASH PARHI-MP	BIBHU PRASAD MOHANTY
40	CRLMP/1591/2022 336/2022	SANGEETA RATH-MP	NIRMAL CHANDRA MOHANTY
41	CRLMP/1505/2022 338/2022	SOUMYA PRAKASH PARHI-MP	BIBHU PRASAD MOHANTY
42	CRLMP/1591/2022 339/2022	SOUMYA PRAKASH PARHI-MP	BIBHU PRASAD MOHANTY
43	CRLMP/1591/2022 340/2022	SANJAY BHUYAN-MP	PRASANTA KUMAR NANDA
44	CRLMP/1251/2022 407/2022	MAMATA SAHOO@MAMATA SENAPATI-MP	SUKANTA KUMAR DALAI
45	TRP(C)/363/2022 408/2022	JYOTIRMAYEE SAHOO-MP	RAMESH CHANDRA MAHARANA
46	TRP(C)/364/2022 409/2022	SWAGATIKA ACHARY-MP	ASHOK DAS
47	TRP(C)/365/2022 581/2022	DIVISIONAL MANAGER, M/S.ORIENTNAL INSURANCE COGLPIDD/MPA	
48	FAO/291/2022 582/2022	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE	CDM.AJDK-MPN
49	FAO/333/2022 583/2022	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE	CDM.AJDK-MPN
50	FAO/333/2022 584/2022	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE	CDM.AJDK-MPN
51	FAO/333/2022 623/2022	MADHABA KHARA-MP	MANORANJAN PADHY
52	CRLREV/444/2022 624/2022	KRISHAN KUMAR GOENKA-MP	KIRTAN CHANDRA PARIDA
53	CRLREV/447/2022 625/2022	NAGENDRA N.SAHU@NAGA-MP	
54	CRLREV/190/2008 626/2022	SUMANTA KUMAR HARICHANDAN-MP	SAROJ KUMAR PADHY
55	CRLREV/449/2022 957/2022	RAMA KU.SAHA@RAMA IQBAL SAHA-MP	M/S. P.K.SAHOO
56	RSA/316/2019 958/2022	ALETI SATYANARAYAN-MP	M/S.B.SAHOO
57	RSA/462/2014 959/2022	RAMAMANI MANIKA-MP	M/S.BANSHIDHAR BAUG
	RSA/315/2017		

58	960/2022 RSA/315/2017	RAMAMANI MANIKA-MP	M/S.BANSHIDHAR BAUG
59	961/2022 RSA/315/2017	RAMAMANI MANIKA-MP	M/S.BANSHIDHAR BAUG
60	963/2022 CMP/915/2022	PREM KUMAR-MP	LALIT KUMAR MAHARANA
61	964/2022 CMP/523/2018	BIJAY KUMAR SHANTI-MP	M/S.BHAKTAHARI MOHANTY
62	965/2022 CMP/1100/2017	GUREI PATRA@PRADHAN-MP	M/S.SURYAKANTA DASH
63	966/2022 CMP/916/2022	ANAND KUMAR AGARWAL-MP	KALINGA KESHARI MOHAPATRA
64	967/2022 CMP/917/2022	M/S.RDA SOLUTION PVT.LTD-MP	J.M PATTANAIAK
65	968/2022 CMP/918/2022	DEBAJANI NAYAK-MP	BISWA PRAKASH DHAL
66	969/2022 CMP/919/2022	SAILENDRA SINGH-MP	BIBEKANANDA BHUYAN
67	970/2022 CMP/920/2022	VIJAY SAHOO-MP	PRAFULLA KUMAR RATH
68	971/2022 CMP/921/2022	PADMANAV KAR-MP	PRAFULLA KUMAR RATH
69	1003/2022 WPC(OAC)/185/2016	MANOJ KUMAR BEHERA-MP	S.K.SAMAL
70	1004/2022 WPC(OAC)/623/2017	CHATURBHUJA NAYAK-MP	
71	1005/2022 WPC(OAC)/2520/2018	A.MUKUNDA MADHAB-MP	M/S L.K MOHANTY
72	1006/2022 WPC(OAC)/2556/2018	NIRANJAN HOTA-MP	SASHIBHUSAN JENA
73	1007/2022 WPC(OAC)/2603/2018	UDAYANATH MAJHI-MP	M/S L.K. MOHANTY
74	1008/2022 WPC(OAC)/2606/2018	RABINDRANATH MALLICK-MP	M/S L.K. MOHANTY
75	1009/2022 WPC(OAC)/4076/2015	GOBINDA BINDHANI-MP	
76	1010/2022 WPC(OAC)/2608/2018	KANAKALATA MUKHI-MP	M/S L.K. MOHANTY
77	1011/2022 WPC(OAC)/2607/2018	PRASANTA KUMAR DAS-MP	M/S L.K. MOHANTY
78	1012/2022 WPC(OAC)/2614/2018	NEPAL CHANDRA SARKAR-MP	M/S L.K MOHANTY
79	1013/2022 WPC(OAC)/2613/2018	SUKRU NAIK-MP	M/S L.K MOHANTY
80	1014/2022 WPC(OAC)/2612/2018	PANCHANAN BEHERA-MP	M/S L.K. MOHANTY
81	1015/2022 WPC(OAC)/2611/2018	BIMALA SAHOO-MP	M/S L.K. MOHANTY
82	1016/2022 WPC(OAC)/85/2017	BRAJA KISHORE JENA-MP	M/S LAXMIKANTA MOHANTY
83	1017/2022 WPC(OAC)/86/2017	HIMANSU PATRA-MP	M/S LAXMIKANTA MOHANTY
84	1031/2022 MACA/369/2021	SAROJ SAHANI-MP	
85	1032/2022 MACA/106/2007	N.I.CO.LTD-MP	
86	1033/2022 MACA/574/2018	SASMITA SWAIN-MP	M/S.KISHORE KU.JENA
87	1034/2022 MACA/476/2022	MANAGER(LLEGAL), M/S.NEW INDIA ASSURANCE COMPANY LTD	ADYAPATI CHANDRA SAMANTARAY
88	1035/2022 MACA/477/2022	MANAGER (LEGAL), M/S.NEW INDIA ASSURANCE CO. LTD	ADYAPATI CHANDRA SAMANTARAY
89	1036/2022	MANAGER (LEGAL), M/S.NEW INDIA ASSURANCE CO. LTD	ADYAPATI CHANDRA SAMANTARAY

90	MACA/477/2022 1037/2022	MANAGER (LEGAL), M/S.NEW INDIA ASSURANCE CO. LTD.	DOML CHANDRA SAMANTARAY
91	MACA/477/2022 1038/2022	MANAGER(LEGAL), M/S.NEW INDIA ASSURANCE COMPANY LTD.	DOML CHANDRA SAMANTARAY
92	MACA/476/2022 1039/2022	DIVL.MANAGER, UNITEDINDIA INSURANCE CO. LTD.-MP	MIRAMESH CHANDRA SAHOO (1)
93	MACA/478/2022 1040/2022	DIVL.MANAGER, UNITEDINDIA INSURANCE CO. LTD.-MP	MIRAMESH CHANDRA SAHOO (1)
94	MACA/478/2022 1041/2022	M/S.NEW INDIA ASSURANCE COMPANY LTD.-MP	SOMNATH ROY
95	MACA/479/2022 1042/2022	UNITED INDIA INSURANCE CO. LTD.-MP	MAHITOSH SINHA
96	MACA/480/2022 1043/2022	UNITED INDIA INSURANCE CO. LTD.-MP	MAHITOSH SINHA
97	MACA/481/2022 1044/2022	BAJAJ ALLIANZ G.I.CO.LTD.-MP	M/S.ADAM ALI KHAN
98	MACA/748/2018 1547/2022	HENTU @ NILAMANI BEHERA-MP	BIPIN KUMAR NAYAK
99	CRLA/824/2022 1548/2022	HENTU @ NILAMANI BEHERA-MP	BIPIN KUMAR NAYAK
100	CRLA/824/2022 1549/2022	HENTU @ NILAMANI BEHERA-MP	BIPIN KUMAR NAYAK
101	CRLA/824/2022 1550/2022	SARADA DAS@BAU-MP	M/S.RAMANIKANTA PATTNAIK
102	CRLA/202/2008 1551/2022	SURENDRA DURGA-MP	MANAS CHAND
103	CRLA/632/2021 1552/2022	DAMODAR DAS-MP	MANORANJAN PADHY
104	CRLA/825/2022 1553/2022	DAMODAR DAS-MP	MANORANJAN PADHY
105	CRLA/825/2022 1554/2022	SANDHYARANI MAJHI-MP	M/S. RAMESH SAHOO, S.PRADHAN
106	CRLA/770/2021 1555/2022	ALEKHA @ DURYADHAN BAG-MP	MANAS KUMAR CHAND
107	CRLA/826/2022 1556/2022	ALEKHA @ DURYADHAN BAG-MP	MANAS KUMAR CHAND
108	CRLA/826/2022 1557/2022	BASANT KU.NAYAK-MP	M/S.A.JENA
109	CRLA/157/2014 1558/2022	TUNA@SAROJ KUMAR DALEI-MP	M/S.DEBASNAN DAS
110	CRLA/550/2015 1559/2022	JANMU SINGH-MP	S.S.RAY 2
111	CRLA/828/2022 1560/2022	JANMU SINGH-MP	S.S.RAY 2
112	CRLA/828/2022 1561/2022	KUSA PARICHHA-MP	BIBHU PRASAD CHHUALSINGH
113	CRLA/830/2022 1562/2022	KUSA PARICHHA-MP	BIBHU PRASAD CHHUALSINGH
114	CRLA/830/2022 1563/2022	LALA DEBENDRA KUMAR RAY-MP	JUGALA KISHORE PANDA
115	CRLA/831/2022 1564/2022	LALA DEBENDRA KUMAR RAY-MP	JUGALA KISHORE PANDA
116	CRLA/831/2022 1565/2022	SITARAM @ CHITA LOHARA @ MAJHI-MP	SANJIB KUMAR BHANJADEO
117	CRLA/833/2022 1566/2022	SITARAM @ CHITA LOHARA @ MAJHI-MP	SANJIB KUMAR BHANJADEO
118	CRLA/833/2022 1569/2022	SARAT @ SARAT CHANDRA BISWAL-MP	
119	ABLAPL/11138/2022 1570/2022	BHAGABAN BISWAL-MP	
120	ABLAPL/10109/2022 1571/2022	SANTOSH KUMAR PRADHAN-MP	
	ABLAPL/9793/2022		

121	1572/2022 ABLAPL/9957/2020	SHIBA RAM SAHU-MP	
122	1573/2022 ABLAPL/11147/2022	DEBASIS PATTANAYAK @ DEBU PATTANAIAK-MP	
123	1574/2022 ABLAPL/6267/2022	BRAJENDRA KUMAR SENAPATI-MP	
124	1575/2022 ABLAPL/7198/2021	MADHU @ MADHUSUDAN SAHU-MP	
125	1576/2022 ABLAPL/7601/2021	SUBHADRA MEHER-MP	
126	1577/2022 ABLAPL/8334/2022	SK SABAN-MP	
127	1578/2022 ABLAPL/10277/2022	PANKAJ KUMAR DALAI-MP	
128	1579/2022 ABLAPL/4619/2017	KUNARI PRADHAN-MP	
129	1580/2022 ABLAPL/2168/2022	ISWAR CHANDRA PRADHAN-MP	
130	1581/2022 ABLAPL/5503/2022	AMULYA NAIK-MP	
131	1582/2022 ABLAPL/883/2022	BALARAM BARALA-MP	
132	1583/2022 ABLAPL/9933/2022	SUNANDA ROUTRAY-MP	
133	1584/2022 ABLAPL/8186/2022	PULIN KUMAR GANTAYAT-MP	
134	1585/2022 ABLAPL/7180/2022	SANTOSH SATAPATHY @ MUNA-MP	
135	1586/2022 ABLAPL/13690/2019	ANUPRAJ NAYAK-MP	ALOK KUMAR DAS
136	1587/2022 ABLAPL/2399/2022	SUKA DAS-MP	
137	1588/2022 ABLAPL/10901/2022	KASHINATH TARAI-MP	
138	1589/2022 ABLAPL/8109/2022	PRABIR KUMAR PRADHAN-MP	
139	1590/2022 ABLAPL/31/2022	BASU @ BASUDEV PRADHAN-MP	
140	1591/2022 ABLAPL/7654/2021	ABDUL AMAN@SONA KHAN-MP	
141	1592/2022 ABLAPL/6912/2020	PHULAMANI HARIJAN-MP	T.K.MISHRA
142	1593/2022 ABLAPL/10710/2020	RABI GOUDA @ GAUDA-MP	
143	1594/2022 ABLAPL/10946/2022	PRASANA PRADHAN @ BISWAJEET PRADHAN-MP	
144	1595/2022 ABLAPL/10217/2021	RASHMITA SAHOO @ SAHU-MP	
145	1596/2022 ABLAPL/10350/2022	MD. MOAZ ALAM @ LADU @ BABU-MP	
146	1597/2022 ABLAPL/10348/2022	MD. MOAZ ALAM @ LADU @ BABU-MP	
147	1598/2022 ABLAPL/8948/2022	ANIL NAIK-MP	
148	1599/2022 ABLAPL/10726/2022	AKASH GARADA-MP	
149	1600/2022 ABLAPL/10513/2022	NEWTON PRADHAN-MP	
150	1601/2022 ABLAPL/11097/2022	SANJIB KUMAR GHOSH @ BABULA-MP	
151	1602/2022 ABLAPL/11101/2022	SANJIB KUMAR GHOSH @ BABULA-MP	
152	1693/2022	DEEPAK KINDO-MP	B.N.MOHANTY, SUPRIYORANJAN MAHAPATRA

	BLAPL/9025/2022		
153	1694/2022	AJAY TRIPATHY-MP	JAGABANDHU SAHU
	BLAPL/1093/2022		
154	1695/2022	SUNIL PRADHAN-MP	MITHUN DAS
	BLAPL/5880/2021		
155	1696/2022	BHIMASEN MAHARANA-MP	KARUNAKAR RATH
	BLAPL/11393/2021		
156	1697/2022	BANDHU PUJARY-MP	RAJIB LOCHAN PATTNAIK, M/S N.R SAHOO, SK DWIB
	BLAPL/1415/2022		
157	1698/2022	SUDHIR KUMAR SAHOO-MP	M/S RANJIT KESHARI RAY
	BLAPL/5463/2021		
158	1699/2022	DOLA BEHERA-MP	PRAKASH KUMAR BEURA
	BLAPL/7121/2022		
159	1700/2022	DHANA HANDAL-MP	SUCHIT KUMAR NAYAK
	BLAPL/6174/2022		
160	1701/2022	SAMEER SABAR-MP	SUCHIT KUMAR NAYAK
	BLAPL/8875/2022		
161	1702/2022	SRITIK BISWAL-MP	SOURA CHANDRA MOHAPATRA
	BLAPL/2023/2021		
162	1703/2022	NIRANJAN BHOI @ KANKADA-MP	
	BLAPL/8282/2022		
163	2076/2022	BISWAJEET MANDAL-MP	S.K.MISHRA
	CRLMC/2641/2022		
164	2077/2022	CHITANANDA ROUT-MP	SRIKANTA MAHUNTA
	CRLMC/2464/2022		
165	2078/2022	KUBER MALLIK@KUBER SAHU-MP	M/S.UPENDRA KU.SAMAL
	CRLMC/470/2018		
166	2079/2022	SANJEEB KUMAR MALLICK-MP	ARIJEET MISHRA
	CRLMC/2643/2022		
167	2080/2022	SOHEL KHAN-MP	HARIPAD MOHANTY
	CRLMC/2645/2022		
168	2081/2022	JITEN ROUT-MP	RAJENDRA KUMAR PRADHAN
	CRLMC/2646/2022		
169	2082/2022	JITEN ROUT-MP	RAJENDRA KUMAR PRADHAN
	CRLMC/2647/2022		
170	2083/2022	BATAKRUSNA BEHERA-MP	RAMAKANTA SAHOO
	CRLMC/2651/2022		
171	2084/2022	KALIA@UMAKANTA SAMAL-MP	ACHYUTANANDA PATTANAIK
	CRLMC/2652/2022		
172	2085/2022	ANSUMAN NAIK-MP	BIBHU PRASAD MOHANTY
	CRLMC/2535/2021		
173	2086/2022	DEEPAK KUMAR PRADHAN-MP	SEPHALEE DAS
	CRLMC/1343/2022		
174	2087/2022	DEEPAK KUMAR PRADHAN-MP	SEPHALEE DAS
	CRLMC/1346/2022		
175	2088/2022	ANURADHA SAHOO-MP	BIREN SANKAR TRIPATHY
	CRLMC/2653/2022		
176	2089/2022	KHIROD KUMAR BEHERA-MP	MOHENDRA KUMAR MOHAPATRO
	CRLMC/2655/2022		
177	2090/2022	BALABHADRA MALIK-MP	CHITTA RANJAN PATTNAIK
	CRLMC/2657/2022		
178	2091/2022	SURYA KANTA PAA-MP	SOUMYA RANJAN DAS
	CRLMC/2658/2022		
179	2092/2022	PRABHATA SAHOO@PRABHATA KUMAR SAHOO-MP	PRSANTA KUMAR SAHOO
	CRLMC/2659/2022		
180	2093/2022	SAGARIKA PARIDA-MP	AKSHAYA KUMAR SAHOO
	CRLMC/2660/2022		
181	2094/2022	RAJUA@KALIA@RAJENDRA MALLICK-MP	SUKANTA KUMAR NAYAK
	CRLMC/2661/2022		
182	2095/2022	SUSHANT MAHAPATARA-MP	NEPOLEON SAHANI
	CRLMC/2664/2022		
183	2096/2022	SUSHANT MAHAPATARA-MP	NEPOLEON SAHANI
	CRLMC/2664/2022		

184	2097/2022 CRLMC/2667/2022	KRUSHNA CHANDRA DALEI-MP	PRSANT KUMAR SAHOO
185	2098/2022 CRLMC/2665/2022	JAMBESWAR SWAIN-MP	S.RATH
186	2998/2022 WA/235/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
187	2999/2022 WA/1145/2022	DILLIP KUMAR MOHARANA-MP	RAMA CHANDRA MOHANTY
188	3000/2022 WA/1146/2022	DILLIP KUMAR MOHARANA-MP	RAMA CHANDRA MOHANTY
189	3001/2022 WA/1147/2022	DILLIP KUMAR MOHARANA-MP	RAMA CHANDRA MOHANTY
190	3002/2022 WA/1148/2022	DILLIP KUMAR MOHARANA-MP	RAMA CHANDRA MOHANTY
191	3003/2022 WA/1149/2022	DILLIP KUMAR MOHARANA-MP	RAMA CHANDRA MOHANTY
192	3004/2022 WA/1145/2022	DILLIP KUMAR MOHARANA-MP	RAMA CHANDRA MOHANTY
193	3005/2022 WA/1146/2022	DILLIP KUMAR MOHARANA-MP	RAMA CHANDRA MOHANTY
194	3006/2022 WA/1147/2022	DILLIP KUMAR MOHARANA-MP	RAMA CHANDRA MOHANTY
195	3007/2022 WA/1148/2022	DILLIP KUMAR MOHARANA-MP	RAMA CHANDRA MOHANTY
196	3008/2022 WA/1149/2022	DILLIP KUMAR MOHARANA-MP	RAMA CHANDRA MOHANTY
197	3009/2022 WA/334/2019	CHAIRMAN,ODISHA GRAMYA BANK-MP	M/S.K.C.KANUNGO
198	3010/2022 WA/1234/2022	SANJIB KUMAR JENA-MP	SRINIBASH SATAPATHY
199	3011/2022 WA/1199/2022	NARAYAN DASH-MP	ADV.
200	3012/2022 WA/1225/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
201	3013/2022 WA/1225/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
202	3014/2022 WA/1225/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
203	3015/2022 WA/1226/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
204	3016/2022 WA/1226/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
205	3017/2022 WA/1226/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
206	3018/2022 WA/1237/2022	NIHAR RANJAN SAHOO-MP	JAYANT KUMAR RATH(SR. ADV.)
207	3019/2022 WA/1227/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
208	3020/2022 WA/1227/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
209	3021/2022 WA/1227/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
210	3022/2022 WA/1228/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
211	3023/2022 WA/1228/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
212	3024/2022 WA/1228/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
213	3025/2022 WA/1229/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
214	3026/2022 WA/1229/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
215	3027/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC

216	WA/1229/2022 3028/2022	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, ASC
217	WA/1230/2022 3029/2022	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, ASC
218	WA/1230/2022 3030/2022	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, ASC
219	WA/1230/2022 3031/2022	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, ASC
220	WA/1231/2022 3032/2022	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, ASC
221	WA/1231/2022 3033/2022	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, ASC
222	WA/1231/2022 3034/2022	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, ASC
223	WA/1232/2022 3035/2022	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, ASC
224	WA/1232/2022 3036/2022	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, ASC
225	WA/1233/2022 3037/2022	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, ASC
226	WA/1233/2022 3038/2022	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, ASC
227	WA/1233/2022 3039/2022	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, ASC
228	WA/1235/2022 3040/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
229	WA/1235/2022 3041/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
230	WA/1236/2022 3042/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
231	WA/1236/2022 3043/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
232	WA/1239/2022 3046/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
233	WA/1239/2022 3047/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
234	WA/1240/2022 3048/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
235	WA/1240/2022 3049/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
236	WA/1240/2022 3050/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
237	WA/1241/2022 3051/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
238	WA/1241/2022 3052/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
239	WA/1241/2022 3053/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
240	12907/2022	SARBESWAR BEHERA-MP	RAMANATH ACHARYA
241	WP(C)/16119/2022 12908/2022	PRIYANKA DAS-MP	PRADEEP KUMAR PARIDA
242	WP(C)/24372/2022 12909/2022	SANTOSH KUMAR SAHOO-MP	GOPINATH MISHRA
243	WP(C)/24373/2022 12910/2022	SIBARAM ALLUK-MP	RAMA KRISHNA BISOI
244	WP(C)/24375/2022 12911/2022	AJAY KUMAR BEJ-MP	RABI NARAYAN BEHERA
245	WP(C)/24379/2022 12912/2022	SIKHA AGARWAL-MP	NILAMADHAB SARKAR
246	WP(C)/24381/2022 12913/2022	JAGANNATH GOUD-MP	RAJIB LOCHAN PATNAIK
	WP(C)/24383/2022		

247	12914/2022 WP(C)/24386/2022	BIKASH TRIPATHY-MP	RAJIB LOCHAN PATTNAIK
248	12915/2022 WP(C)/9237/2022	SHYAM SUNDAR SATAPATHY-MP	
249	12916/2022 WP(C)/24391/2022	AJAY KUMAR BEJ-MP	RABI NARAYAN BEHERA
250	12917/2022 WP(C)/24392/2022	GOKINA DATATRAYA CHOUDHURY @ G.D.CHOUDHURY-MP	BIKAJA PRASANNA DAS
251	12918/2022 WP(C)/24395/2022	DR. ESHAAN MISHRA-MP	DAYANANDA MOHAPATRA
252	12919/2022 WP(C)/17396/2022	PARAMESWAR SAHU-MP	
253	12920/2022 WP(C)/24397/2022	ASHOK KUMAR JENA-MP	RABI NARAYAN BEHERA
254	12921/2022 WP(C)/15826/2022	MAA BHAGABATI RICE INDUSTRIES PVT. LTD.-MP	PIYUSH KUMAR MISHRA
255	12922/2022 WP(C)/24399/2022	BISWANATH SAHOO-MP	RAJENDRA KUMAR PRADHAN
256	12923/2022 WP(C)/24407/2022	NIKUNJA KUMAR BISWAL-MP	SUKANTA KUMAR DALAI
257	12924/2022 WP(C)/24410/2022	SANJAY KETAN MALLIK-MP	ANUP KUMAR BOSE
258	12925/2022 WP(C)/24115/2013	NILADRI SAHOO-MP	M/S.R.K.SAHU
259	12926/2022 WP(C)/24417/2022	HEMANTA KUMAR PADHIARY-MP	SUKANTA KUMAR DALAI
260	12927/2022 WP(C)/24419/2022	M/S D.R.PATNAIK, ROURKELA-MP	SIDHARTHA RAY
261	12928/2022 WP(C)/21690/2022	ALAKA SAHU-MP	SADANAND BAG
262	12929/2022 WP(C)/24422/2022	PURNA CHANDRA NAYAK-MP	SOUGAT DASH
263	12930/2022 WP(C)/24426/2022	ALLAHADINI MISHRA-MP	MANOJ KUMAR MOHANTY
264	12931/2022 WP(C)/889/2021	M/S. SHYAM ORES(JHARKHAND) PVT. LTD.-MP	BIPLAB MOHANTY
265	12932/2022 WP(C)/24433/2022	SANYASI PRADHAN-MP	ADWITIYA SATPATHY
266	12933/2022 WP(C)/20401/2015	GOKULANANDA JENA-MP	M/S.ARUN KU MISHRA
267	12934/2022 WP(C)/24436/2022	PRASANNA KUMAR KHATUA-MP	MANOJ KUMAR MOHANTY
268	12935/2022 WP(C)/24436/2022	PRASANNA KUMAR KHATUA-MP	MANOJ KUMAR MOHANTY
269	12936/2022 WP(C)/24436/2022	PRASANNA KUMAR KHATUA-MP	MANOJ KUMAR MOHANTY
270	12937/2022 WP(C)/24393/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
271	12938/2022 WP(C)/24393/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
272	12939/2022 WP(C)/24437/2022	ULLAS SAHOO-MP	MANOJ KUMAR MOHANTY
273	12940/2022 WP(C)/36126/2021	SUJIT KUMAR PADHY-MP	GOPINATH PANDA
274	12941/2022 WP(C)/22195/2022	SOURABHA, N.G.O, KHURDA-MP	PRAFULLA KUMAR RATH
275	12942/2022 WP(C)/24446/2022	MANOJ KUMAR SAHU-MP	GYANESWAR SATPATHY
276	12943/2022 WP(C)/24398/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
277	12944/2022 WP(C)/24398/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
278	12945/2022	CHITTA RANJAN MISHRA-MP	SRINIBASH SATAPATHY

279	WP(C)/24454/2022 12946/2022	SUKANTA BANKA-MP	SAMIR KUMAR MISHRA
280	WP(C)/1236/2022 12947/2022	M/S SATYA NARAYAN OIL INDUSTRIES-MP	NIRANJAN LENKA
281	WP(C)/24457/2022 12948/2022	NARAYAN BARIK-MP	H.N.TRIPATHY
282	WP(C)/24103/2022 12949/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
283	WP(C)/24400/2022 12950/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
284	WP(C)/24400/2022 12951/2022	GHANASHYAM ROUT-MP	SATYABRATA MOHANTY
285	WP(C)/24466/2022 12952/2022	SUSANTA DASGUPTA-MP	DWARIKA PRASAD MOHANTY
286	WP(C)/16491/2022 12953/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
287	WP(C)/24401/2022 12954/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
288	WP(C)/15049/2022 12955/2022	ANJALI DEHURIA-MP	
289	WP(C)/24403/2022 12956/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
290	WP(C)/24403/2022 12957/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
291	WP(C)/24403/2022 12958/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
292	WP(C)/24406/2022 12959/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
293	WP(C)/24406/2022 12960/2022	BALARAM SAMAL-MP	PRASANTA KUMAR TRIPATHY
294	WP(C)/24487/2022 12961/2022	ALL ORISSA CONTRACTORS ASSOCIATION-MP	JATINDRA KUMAR MOHAPATRA
295	WP(C)/9374/2022 12962/2022	ADIKANDA SAHU-MP	SRIKANTA KUMAR NATH
296	WP(C)/17392/2022 12963/2022	M/S NEELAM RUBBERS-MP	RUDRA PRASAD KAR
297	WP(C)/24489/2022 12964/2022	RABINDRA KUMAR BEHERA-MP	ANKITA MUKHERJI
298	WP(C)/32873/2021 12965/2022	RABINDRA KUMAR MOHANTY-MP	M/S.AGASTI KANUNGO
299	WP(C)/24167/2019 12966/2022	NAGENDRA KUMAR SENDHA-MP	AGASTI KANUNGO
300	WP(C)/24273/2022 12967/2022	BIJAYA KUMAR PATEL-MP	M/S.GOUTAM MISRA
301	WP(C)/12353/2016 12968/2022	SMT.CHANDRA PR.PUHAN-MP	
302	WP(C)/20831/2012 12969/2022	SAJAN KUMAR GUPTA-MP	SASWAT KUMAR ACHARYA
303	WP(C)/24495/2022 12970/2022	SATYABAN DANDASENA-MP	BIVUDATTA CHALAN
304	WP(C)/24497/2022 12971/2022	ANUJA KUMAR PRADHAN-MP	RAMDAS ACHARY
305	WP(C)/24498/2022 12972/2022	MANORANJAN MOHANTY-MP	AGASTI KANUNGO
306	WP(C)/24500/2022 12973/2022	MANORANJAN MOHANTY-MP	AGASTI KANUNGO
307	WP(C)/24504/2022 12974/2022	SHREE VIDYA NIKETAN COLLEGE OF MEDICAL SCIENCE AND RESEARCH-MP	ANUPAM MOHANTY
308	WP(C)/12058/2021 12975/2022	GAYATRI NANDA-MP	RAJJEET ROY
309	WP(C)/24511/2022 12976/2022	AHALYA BALIARSINGH-MP	RAJA KISHORE SAHOO
	WP(C)/24513/2022		

310	12977/2022 WP(C)/24514/2022	POONAM MARODIA-MP	MOHENDRA KUMAR MOHAPATRO
311	12978/2022 WP(C)/24515/2022	M/S. EKDANT ELECTRONICS-MP	BIDYALOK MOHAPATRA
312	12979/2022 WP(C)/24518/2022	SUSHREE SANGITA MOHANTY-MP	RAJA KISHORE SAHOO
313	12980/2022 WP(C)/24528/2022	PREMANAND KHAMARI-MP	PRAFULLA KUMAR MOHAPATRA
314	12981/2022 WP(C)/24527/2022	KABIRAJ SAHU-MP	KOUSIK ANANDA GURU
315	12982/2022 WP(C)/24529/2022	NITYANANDA BARIK-MP	PRAFULLA KUMAR MOHAPATRA
316	12983/2022 WP(C)/21781/2022	PRINCIPAL-IN-CHARGE, JATESWAR DEV COLLEGE OF EDUCATION, PURI-MP	SAMIR KUMAR MISHRA
317	12984/2022 WP(C)/24534/2022	SABITRI PANIGRAHY-MP	JANAKI KANTA MAHAPATRA
318	12985/2022 WP(C)/13674/2022	SUBRATA KUMAR PATRA-MP	
319	12986/2022 WP(C)/24540/2022	CHITTARANJAN DASH-MP	AUROVINDA MOHANTY
320	12987/2022 WP(C)/21340/2022	BIRANCHI NARAYAN BARIK-MP	
321	12988/2022 WP(C)/21343/2022	ASHOK KUMAR TRIPATHY-MP	
322	12989/2022 WP(C)/21345/2022	ANIL KUMAR MAHANTA-MP	
323	12990/2022 WP(C)/21346/2022	JYOTI PRAKASH SATAPATHY-MP	
324	12991/2022 WP(C)/21348/2022	SURENDRA KUMAR SWAIN-MP	
325	12992/2022 WP(C)/21861/2022	RANJAN KUMAR SETHI-MP	
326	12993/2022 WP(C)/24542/2022	GYANA NIDHI SWAIN-MP	SRINIVAS MOHANTY
327	12994/2022 WP(C)/21867/2022	MANOJ KUMAR MAHANTA-MP	
328	12995/2022 WP(C)/6447/2022	KEDAR NATH PADHY-MP	BISWARANJAN MOHAPATRA
329	12996/2022 WP(C)/21870/2022	SANJAY DAS-MP	
330	12997/2022 WP(C)/24543/2022	SANTOSH KUMAR PANDA-MP	SRINIVAS MOHANTY
331	12998/2022 WP(C)/24544/2022	BANAMBAR MOHAPATRA-MP	SRINIVAS MOHANTY
332	12999/2022 WP(C)/8424/2022	SHREE GOPAL GOSALA, ANGUL-MP	SUBHA BIKASH PANDA
333	13000/2022 WP(C)/6657/2005	JASOBANTA BEHERA-MP	M/S.RAM PR.MOHAPATRA
334	13001/2022 WP(C)/11108/2022	ODISHA STATE CIVIL SUPPLIES CORP. LTD.-MP	SAMIR KUMAR MISHRA
335	13002/2022 WP(C)/20476/2022	REBATI RAMANA PANDA-MP	
336	13003/2022 WP(C)/24546/2022	B.LAXMI-MP	DEBASIS TRIPATHY
337	13004/2022 WP(C)/24551/2022	SHISHIR KUMAR DAS-MP	SAMIR KUMAR MISHRA
338	13005/2022 WP(C)/24561/2022	M/S CLASSIC SUPER CONSTRUCTION AND DEVELOPERS PVT.LTD, BBSR-MP	SATYA MOHANTY
339	13006/2022 WP(C)/24567/2022	D.ANAND RAO DORA-MP	ABINASH ROUTRAY
340	13007/2022 WP(C)/24566/2022	T.P.RAKESH-MP	BAIDHAR SAHOO
341	13008/2022	M/S SUPER CLOSURE INDIA, BBSR-MP	SATYA MOHANTY

342	WP(C)/19168/2022 13009/2022	SANTOSH KUMAR PARIDA-MP	PAMI RATH
343	WP(C)/24569/2022 13010/2022	D.ANAND RAO DORA-MP	ABINASH ROUTRAY
344	WP(C)/24571/2022 13011/2022	SANTOSH KUMAR PARIDA-MP	PAMI RATH
345	WP(C)/24572/2022 13012/2022	M/S. MAA LAXMI MODERN RICE MILL LTD.,BALASORE-	M.K.ROY
	WP(C)/24573/2022		